BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 602/2023

IN THE MATTER OF:

Sardar Satnam Singh and Ors. Applicant(s)

Vs.

State of Uttar Pradesh Respondent

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(Nazimuddin)
Scientist F
Central Pollution Control Board
Delhi-110032

Dated: 01.02.2024
Place: Delhi

Interim Inspection Report on M/s Bajaj Energy Limited

in the matter of

"Sardar Satnam Singh and Ors. V/s State of Uttar Pradesh"

O. A. No. 602/2023

Background: - Hon'ble National Green Tribunal, Principal Bench, New Delhi vide its order dated, November 23rd, 2023 in the matter of Sardar Satnam Singh and Ors. V/s State of Uttar Pradesh in O. A. No. 602/2023 passed order to get the spot inspection done and ascertain the correct position in respect of compliance of the environmental laws by the Project Proponent and the truthfulness of allegation made in the letter petition about violation of environmental norms by the Project Proponent. Relevant para of Hon'ble NGT order is as under-

*"....**1**. This OA has been registered on the basis of the letter petition dated 30.06.2023 received from Pradhan of Gram Panchayat Maksudapur, Block Banda, District Shahjahanpur, Uttar Pradesh raising a grievance that **Bajaj Energy Pvt. Limited, Maksudapur** which has set up 90 MW power plant at Village Maksudapur **is causing pollution by throwing the fly ash by the side of Sharda Canal** and that **there is no collection pond near the power plant for collecting the fly ash** and **there is no provision for the greenery**.*

*2. It is further alleged that on account of pollution caused by the power plant **the crops are being damaged and fly ash is thrown on the road leading to Village Sadiya**. It is also alleged that **the polluted water from the plant is discharged in river Khannot which is affecting aquatic life and the health of cattles drinking the said water**. There is also an allegation **of air pollution being caused by the power plant**. Further allegation is that **the rain water drain is blocked by throwing the fly ash as a result of which the water logging takes place and the crops are destroyed**.*

3. Perusal of the letter petition reveals that the substantial issue relating to non-compliance of the provisions of environmental laws is involved in the matter.

4. Hence, at this stage, we deem it proper to implead following as respondents in this petition:

i. Member Secretary, Central Pollution Control Board (CPCB).

ii. Member Secretary, Uttar Pradesh Pollution Control Board (UPPCB).

iii. Regional Officer, Ministry of Environment, Forest and Climate Change (MoEF&CC), Lucknow.

iv. Representative from Ministry of Power, Govt. of India.

v. Representative from Ministry of Coal, Govt. of India.

vi. Pradhan, Gram Panchayat Maksudapur, Majra Kuiya Maholiya, Block Banda, District Shahjahanpur, Uttar Pradesh.

vii. Bajaj Energy Pvt. Limited through its Plant In-charge, Maksudapur, District Shahjahanpur, Uttar Pradesh.

5. Let notice be issued to the above respondents.

6. The Member Secretary, CPCB is directed to get the spot inspection done and ascertain the correct position in respect of compliance of the environmental laws by the Project Proponent and the truthfulness of allegation made in the letter petition about violation of environmental norms by the Project Proponent and to submit a report before this Tribunal within a period of 8 weeks by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

7. List on 02.02.2024."

In compliance of NGT order, inspection of M/s Bajaj Energy Limited at Village Maqsoodpur, PO. Maqsoodpur, Tehsil - Powayan, District Shahjahanpur (U.P.) - 242042 have been carried out on January 25th, 2024 by a team from Regional Directorate, CPCB RD, Lucknow along with officials from Regional office, UPPCB Bareilly.

Salient observation in the light of Hon'ble NGT directions dated, 23.11.2023, based on site inspection and available records of M/s Bajaj Energy Limited at Village Maqsoodpur, PO. Maqsoodpur, Tehsil - Powayan, District Shahjahanpur (U.P.) - 242042 is as under.

A. M/s Bajaj Energy Limited Unit-Maqsoodpur, Village & Post- Maqsoodpur, Tehsil-Powyan, District- Shahjahanpur, Uttar Pradesh.

1.	Name of the industry & Address	Bajaj Energy Limited Unit-Maqsoodapur Village & Post- Maqsoodapur, Tehsil-Powyan, District- Shahjahanpur, Uttar Pradesh Pin- 242042
2.	Name of Contact person with designation Phone & Fax No:	1. Sh. Sameer Sabat, Unit Head Mob. No. 9675501913 2. Ram Prakash Singh, Sr. Manager-EHS Mob. No. 9536908462
3.	Year of commissioning	2011-12
4.	Category of Industry	Large
5.	Installed Capacity	2x 45 MW= 90 MW
6.	Electricity Generated & raw material requirement	
		Raw material requirement per KWH

	Description	Electricity Generated (MW)	Coal / Coke (Kg)	Oil (KL)/Gas	Water (KL)
	2023-24 (till Dec.23)	286682	238109.26	-	790750
	2022-23	291559	238784	-	800642
	2021-22	198382	156463	-	586494

7. Process details with Material Balance:

Bajaj Energy Limited Unit- Maqsoodpur, Boiler-2x190 TPH CFBC boilers with fuel as Indian Coal from Central Coal field /National coal field Ltd. Make of boiler are Thysan Krupp (Single drum, Cold Cyclone with natural circulation & Balance draft) with operation steam pressure & temp at 110 kg/cm^2 & 540 degree centigrade.

- Turbine- 2x45 MW is Siemens make with rated Input pressure & Temp of 105 Kg/cm^2, 535°C
- DM Plant- Make Ion Exchange- Capacity of 24 m^3/Hours
- CHP- Make Techpro having capacity 160 TPH

Cooling Tower- Make Paharpur, Holding Capacity- 16,200 KL

8. Water Consumption & Waste Water Generated (Avg. for 2022-23)

S. No.	Area of use	Water Consumption In KLD	Wastewater Generated In KLD	Specific Water Consumption (KL Per KWH)
01	Process	67	**168.93**	--
03	Cooling	3283.23		2.75

9. Effluent Treatment facilities provided & Disposal Details: -

Plant Wastewater: ETP, 1000 KLD

Effluent reuse practice: treated water is used in Ash quenching, Coal handling system, fire fighting for hot work and horticulture within the premises as well as green belt developed by unit.

10. Whether ETP facilities adequate to achieve standards: "Yes"

Effluent sample collected to check performance – Analysis results are awaited**.**

11. Status of consents & Authorization (validity)

a. CCA (Consolidated Consent & authorization) (Air & Water Consent): Valid up to 31.12.2025
b. HW Authorisation: Valid up to 29.01.2026

12. Fuel Consumption

Sr No	Type of Fuel	2023-24 (upto 25.01.2024)	2022-23	2021-22
1.	Coal	238109.26	238784	156463
2.	Furnace oil	29.348	44.511	56.7

Details of Coal being utilized:

	Year	Coal Consumption, (in Ton)	Grade of coal	% Ash	% Sulphur	Calorific Value
	2023-24 (upto 25.01.2024)	238109.26	Indian (NCC/NCL)	38.66	0.34	3802 kcal/kg
	2022-23	238784		38.36	0.35	3761 kcal/kg
	2021-22	156463		34.86	0.43	3626 kcal/kg
	2020-21	143237		31.27	0.41	3943 kcal/kg

13.	Stack Details and Source Emission Status:	110 meters, Air Pollution Control Device (ESP) installed.
14.	Whether APCDs provided are adequate to achieve standards	"Yes" Emission sample of stack monitoring was collected to check performance and was found 41.58 mg/Nm^3**.**

15. Pollution Control Measures adopted for fugitive emission control and status
(Near coal handling area, coal crusher area, ash disposal area and other plant areas)

- At CHP, Dust Suppression & Dust Extraction System installed
- At Coal Crusher, Dust Suppression & Dust Extraction System available
- At Ash Yard, Water Sprinkling Arrangement Available.
  - Water Meter -07 No's

- Hydrant Valve- 30 No's

16. **Hazardous Waste Status (2022-23)**

Sr No	HW Generated	Category	Authorised Quantity	Quantity Generated*	Hazardous storage & Disposal facility
01	Waste Oil	5.1	4.0 KL/annum	0.00 KL	TSDF
02	Waste Residue Containing Oil	5.2	0.3 Ton	0.015 Ton	TSDF

**As per the information submitted in form 4 (see rule 6(5, 13(8), 16(6) an 20(2) of Hazardous and other wastes (Management and Transboundary Movement) Rules, 2016) as annual return to UPPCB*

17. Ash Management

A) Fly Ash Generation: 82134 TPA
B) Bottom ash generation/disposal practiced: 9481 TPA
C) Measures taken for ash handling /collection/disposal: 03 No's Silo Installed.
D) Details of silos-Number & capacity:
Fly Ash Silo-01=200 MT, Fly Ash Silo-02=200 MT, Silo (Bottom Ash)-03=150 MT

18. Fly Ash Utilisation / Disposal (FY - 2023-24 Up to December 2023)

Sr No	Utilization for	Quantity (MT)
1.	Brick manufacturing	8693.72
2.	Cement Industries	37440.52

19. **Observations: -**

1. The unit has infrastructure for production of 90 (2x45) MW power using coal. During inspection, the unit- 2 (45 MW) was found in operation.

2. The unit has obtained the Environmental Clearance form SEIAA, UP for the installation of 90 MW Power plant based on coal as fuel on July 2010. Environmental Clearance attached as **Annexure-I**.
3. The unit has obtained the Environmental Clearance from SEIAA in the name of M/s Hindusthan Limited (Sugar unit) further renamed as M/s Bajaj Energy Pvt. Limited in 2010 Maqsoodpur, Shahjahanpur (U.P.) copy as **Annexure- II**.
4. The unit has obtained NOC from Ground Water Department, Ministry of Jal Shakti, Govt. of Uttar Pradesh, which is valid up-to 17/06/2026. Copy attached as **Annexure-III**.
5. The unit has presently three bore wells to meet its fresh water requirement. Electromagnetic water meter is installed in each bore wells. Log book of fresh water consumption is maintained. Copy attached as **Annexure-IV**.
6. The unit has obtained Consolidated Consent to Operate and Authorization (CCA) under Air (PCP) Act, 1981 and Water (PCP) Act, 1974 from UPPCB, which is valid up-to 31.12.2025. Unit has also obtained authorization for handling of Hazardous and other wastes (Management and Transboundary Movement) Rules, 2016 from UPPCB, which is valid up-to 29.01.2026. Copy attached as **Annexure – V and VI**.
7. The unit has installed two rain water harvesting pit within premises for recharge of ground water. Copy of the design is attached as **Annexure- VII**.
8. The unit has established Effluent Treatment Plant (ETP) of capacity 1000 KLD (attached as **Annexure- VIII**), which comprises of following:
    a. Bar Screen,
    b. Mechanical Oil and Grease Trap,
    c. Equalization Tank,
    d. Coagulation and chemical mixing tank
    e. Tube settler Filter feed tank
    f. Pressure Sand Filter
    g. Activated Carbon Filter
    h. Sludge Drying Beds.
9. Electromagnetic flow meter was installed at ETP outlet.
10. The unit has installed OCEMS at the outlet of ETP and it was informed that OCEMS is connected with UPPCB and CPCB server. Login credentials of the OCEMS and ETP logbook attached as **Annexure-IX**.

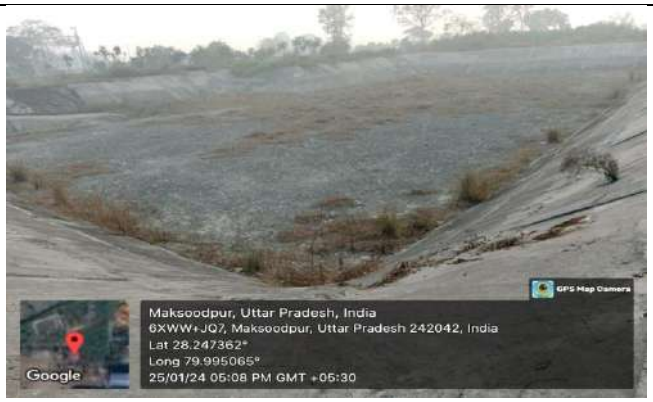
11. Copy of the report annexed as annexure and calibration certificate of OCEMS installed for stack emission and ETP is attached as **Annexure- X**.

Picture 1: OCEMS at ETP outlet

12. The unit informed that it has got monitored particulate matter in stack emission and wastewater characteristics by the third party once in a year.
13. The samples were collected from Inlet and outlet of ETP, Ground Water, Drain, upstream and downstream of River Khannot to analyse the characteristics of water/wastewater at CPCB laboratory, Regional Directorate, Lucknow. **The results are awaited**.
14. Stack emission monitoring has been jointly carried out by team to verify the compliance with respect to Particulate Matter emission through stack. The particulate emission found 41.58 mg/Nm^3, which is well within the prescribed standard that is 50 mg/Nm^3.
15. Ambient air quality monitoring has also been jointly carried out by team at industry premises, near main gate of M/s Bajaj Energy Pvt. Ltd to ascertain the air quality in referenced area. The results are PM_{10}- 88.34 µg/m^3, SO_2- 14.22 µg/m^3 and NO_2- 26.15 µg/m^3. The parameter monitored for ambient air quality were found within the prescribed norms that is PM_{10}- 100 µg/m^3, SO_2- 80 µg/m^3 and NO_2- 80 µg/m^3.
16. For the air pollution prevention and control the unit has installed dust suppression and dust extraction system at coal handling plant covering the transfer points. Details of dust suppression system and dust extraction system are attached as **Annexure- XI**.
17. The unit has installed two ESP having four active fields, for the dust emission control from flue gas.

Picture 2: ESP at Power plant

18. Bottom ash and fly ash are being utilize up to 99.2 % (as per format III submitted by unit to Ministry of Power). The detail of ash utilization provided by unit is attached as **Annexure-XII**.
19. The unit has one permanent ash dyke in vicinity of unit. Two temporary storage sites were also seen at left bank of Sharda canal. Ash was being lifted from both sites by the M/s SRSC Infra Private limited for NHAI project Shahjahanpur bypass of NH 731 (PKG1). (Letter attached as **Annexure-XIII** for reference). Under taking for clearing ash stored at both sites submitted by the unit. (Letter attached as **Annexure-XIV**)



Picture 3: Permanent ash dyke for storage of ash (Latitude: 28.247362, Longitude: 79.995065)

Picture 4: No spillage around the site over the agriculture field

Picture 5: Ash lifted by NHAI for utilization using trucks

20. During inspection, it was found that the unit has installed Scaffold ladder for the flue gas emission monitoring form the stack emission as per CPCB guideline.

Picture 6: Scaffold stair at stack for flue gas monitoring

21. During inspection it was observed that the unit is using treated wastewater for dust suppression in coal handling plant and for horticulture developed by the unit.
22. The unit has installed the water hydrant system to control the fugitive emission in coal handling plant.
23. The unit has developed the Hazardous waste storage shed as per the guideline of Hazardous and other wastes (Management and Transboundary Movement) Rules, 2016.
24. A storm water drain flows in front of the unit gate containing wastewater from urban area as well as industry. The drain ultimately meets to R. Khannoat.

Picture 7: Storm water drain meets to River Khannot
(Latitude: 28.245961, Longitude: 79.98828)

Picutre 8: River Khannot before mixing with drain
(Latitude: 28.245878, Longitude: 80.988980)

Picutre 9: River Khannot after mixing with drain
(Latitude: 28.242404, Longitude: 79.989794)

B. Factual Status in perspective of Hon'ble NGT order dated 23.11.2023:

Sl. No.	Hon'ble NGT Order (issues)	Factual Status as on 25.01.2024
1	As per first para "throwing the fly ash by the side of Sharda Canal and that there is no collection pond near the power plant for collecting the fly ash and there is no provision for the greenery"	i. There are two temporary fly ash storage sites having 1.5 acres acre each and during visit it was observed that approx. 1800-2000 MT ash found at site no 1.

Picture 10: Temporary ash storage location 1 (Latitude: 28.245529, Longitude: 80.002771)

Whereas other site was also having approx 3800-4000 MT storage of ash. Both sites were found located approx 50 m distance from left side of Sharda canal. During visit it was found that fly ash was being lifted using trucks for NHAI project.

Picture11: Temporary ash storage location 2 (Latitude: 28.237002, Longitude: 80.00355)

Picture 12: No spillage around the Location-1

Picture 13: No spillage around the location-2 over the agriculture field

ii. The unit has one ash dyke with having area of 6000 MT for storage of the ash. In case of low demand or no demand condition. The fly ash is mostly is being utilize for road making, cement industry, brick manufacturing, filling low lying area as per demand etc. A detail of the fly ash utilization by the industry for the year 2022-23 is attached as **Annexure –XII**.

iii. The unit has developed green belt covering area of 13.85 acre. Copy of undertaking submitted in this regard by the unit is attached as **Annexure-XV**.

2	As per second para "It is further alleged that on account of pollution caused by the power plant the crops are being damaged and fly ash is thrown on the road leading to Village Sadiya.	i. During visit, visual evidence of crop damage was not observed by the team around the industry.

Picture 14: No crop damage around the site 2

Picture 15: No crop damage around the site 1

ii. The team has also visited village Sadiya to ascertain the status of dumping of ash on the either side of road. Ash dumping was not observed by the team during the visit.

Picture 16: No ash either side of road to Sadiya village

Picture 17: Discussion with residents of Sadiya village

It is also alleged that the polluted water from the plant is

iii. One storm water drain is outside of industry with meager flow meeting to River Khannot. Samples were collected

			discharged in river Khannot which is affecting aquatic life and the health of cattles drinking the said water.	from the drain before the confluence of the river as well as river Khannot upstream and downstream of this drain to ascertain the pollution level in the river. Test of dissolved oxygen (DO) were performed by the team at both location of river Khannot. DO found 9.0 mg/l and 8.9 mg/l at upstream and downstream, respectively which are above 4 mg/l for propagation of wildlife and fisheries as per river water quality criteria under DBU class-D. **The analysis results of other parameters are awaited for River Khannot and storm water drain samples**.  **Picture 18:** River Khannot after mixing with drain
			There is also an allegation of air pollution being caused by the power plant.	iv. The unit has having adequate number of air pollution control device available for point emission as well as area source emission control. The team has performed stack emission monitoring (point source) and ambient air quality monitoring to ascertain the air pollution status in referenced area. The analysis results are referred in observation number 14 and 15.
			Further allegation is that the rain water drain is blocked by throwing the fly ash as a result of which the water logging takes place and the crops are destroyed.	v. Seepage from Sharda canal was found in the nearby area along with the canal. To maintain the free flow of seepage as well as rain water across the ash storage sites humes pipes were provided at both the sites.

Picture 19: Hume pipe to maintain the free flow

vi. During visit, no visual evidence of crop damage was found around the temporary ash storage sites.

Picture 20: No water logging and no crop destroyed

vii. Adverse impact were not found on aquatic life, health of cattles and crop damage as per information provided by Chief Veterinary Officer, Additional Director, Fisheries, District Agriculture Officer, Sahjahanpur. Letter attached as **Annexure no. XVI.**

Dr. D. K. Soni, Regional Director,
Regional Directorate, CPCB RD,
Lucknow (UP).
(Representative of Member Secretary, Central Pollution Control Board)

Bajaj Energy Limited ★ PIN Code 242042 ★ Maqsoodapur (SPN)

State Level Environment Impact Assessment Authority, Uttar Pradesh

Directorate of Environment, U.P.
Dr. Bhim Rao Ambedkar Paryavaran Parisar
Vineet Khand-1, Gomti Nagar, Lucknow
Phone: 91-522-2300 54[illegible], Fax: [illegible]
E-mail: upseiaa@yahoo.com

Ref. No. 472./SEAC/366/2009-10/DD(S)/ Date.....11.....January, 2011

To,

Dr. A.V. Singh,
Head(Distillery Business & EHS)
M/s Bajaj Energy Pvt Ltd,
Bajaj Bhawan, Jamnalal Bajaj Marg, Nariman Point, Mumbai

Sub: Regarding amendment in Environmental Clearance to change the company name of proposed Power Plants from M/s Bajaj Hindusthan Ltd to M/s Bajaj Energy Pvt Ltd,Bajaj Bhawan, Jamnalal Bajaj Marg, Nariman Point, Mumbai.

Dear Sir,

Please refer to your letter dated 02/08/2010 addressed to the Secretary, State Level Environment Impact Assessment Authority, U.P., Govt. of U.P. Dr. Bhimrao Ambedkar Paryavaran Parisar, Vineet Khand-1, Gomti Nagar, Lucknow on the subject as above. The Authority has considered your application in its meeting dated 13.12.10 and discussed the name of the company as mentioned in the E.C issued vide letter no. 1077 dated 09, July, 2010 is amended as follows:

Location of Power plant	From Company name	To Company name
Village-Maqsoodpur, Tehsil Pywayan, Block-Banda, District-Sahajahanpur, U.P.	M/s Bajaj Hindusthan Ltd	M/s Bajaj Energy Pvt. Ltd., Bajaj Bhawan, Jamnalal Bajaj Marg, Nariman Point, Mumbai

(Dr. C.S. Bhatt)
Member Secretary, SEIAA

Copy for necessary action to:

1. The Principal Secretary, Environment, U.P. Govt., Lucknow.
2. Dr. Nalini Bhatt, Director, Ministry of Environment & Forests, Govt. of India, Paryavaran Bhawan, CGO Complex, Lodhi Road, New Delhi.
3. Regional Office, Ministry of Environment & Forests, (Central Region), Kendriya Bhawan, 5th Floor, Sector-H, Aliganj, Lucknow
4. The Member Secretary, U.P. Pollution Control Board, PICUP Bhawan, Gomti Nagar, Lucknow

(Dr. Yashpal Singh)
Secretary, SEAC and
Director, Directorate of Environment,
Govt. of U.P.

State Level Environment Impact Assessment Authority, Uttar Pradesh

Directorate of Environment, U.P.
Dr. Bhim Rao Ambedkar Paryavaran Parisar
Vineet Khand-1, Gomti Nagar, Lucknow - 226 010
Phone : 91-522-2300 541, Fax : 91-522-2300 543
E-mail : up.seiaa@yahoo.com

Ref. No. 1077/SEAC/366/2009/ Date.....7.July2010

To,

Dr. A. V. Singh,
Head (Distillery Business & EHS)
M/s Bajaj Hindusthan Ltd.,
B-10, Sector-03,
NOIDA.

Sub: Regarding the Environmental Clearance for 90 MW Indpendent Coal based thermal Power Plant at Village- Maqsoodapur, Tehsil- Puwayan, Block-Banda, District-Shahjahanpur, M/s Bajaj Hindusthan Ltd..

Dear Sir,

Please refer to your letter dated 10-06-2010 addressed to the Secretary, State Level Expert Appraisal Committee, Govt. of Uttar Pradesh, Vineet Khand-1, Gomti Nagar, Lucknow on the subject as above. The State Level Expert Appraisal Committee has considered your application in its meeting dated 30/06/2010.The Committee noted that terms of reference for the proposed project were issued vide letter No. 35/Parya/SEAC/366/09 dated 6th January, 2010. The Committee also observed the decision taken by the SEIAA in its meeting dated 30/04/2010 on the request made by the project proponents through letter dated 19/03/2010. Public Hearing for the project was held on 26-05-2010 and the Public Hearing Report was communicated to Directorate of Environment through letter No.F-68142/C-5/NOC-101/10 Dated 7.6.10. The Committee was given to understand by the representatives of project proponents present in the meeting that:

1. The Environmental Clearance is sought for proposed 90 MW Indpendent Coal based thermal Power Plant at Village- Maqsoodapur, Tehsil- Puwayan, Block-Banda, District-Shahjahanpur, M/s Bajaj Hindusthan Ltd..

2. The total land requirement is 51 acres out of which 16.0 acres is for plant and machinery, 25.0 acres is for green area and 10 acres is for ash pond.

3. Proposed Water consumption is 6984 kld which shall be sourced from ground water.

4. Coal requirement for the proposed project is 1600 MT/day.

5. The project proposal is covered under category "1d" of the EIA notification dated 14/09/06.

Based on the recommendations of the State Level Expert Appraisal Committee (meeting held on 30-06-2010) on the aforesaid project the State Level Environment Impact Assessment Authority (meeting held on 08-07-2010) has decided to grant the Environmental Clearance to the project subject to the effective implementation of all general conditions prescribed by the Committee earlier(Annex-1) and following specific condition:

1. Consent for establishment shall be obtained from U.P.Pollution Control Board and a copy shall be furnished to the SEIAA, U.P. before taking up any construction activity at the site.
2. Compliance regarding all the issues raised at the Public Hearing shall be ensured and communicated.
3. A stack of 110 metres height shall be provided with stack monitoring facility (sampling code etc.) for NOX and particulate matter. Exit velocity of flue gases shall not be less than 15 metres per second. The data collected shall be analysed and submitted regularly to the Ministry.
4. High efficiency electro-static precipitator (ESP) shall be installed to ensure that particulate emission does not exceed 100 mg/Nm^3.
5. Adequate dust extraction and dust separation system in dusty areas such as in fuel handling and ash handling points, transfer areas and other vulnerable dusty areas shall be provided.
6. Water requirement of 6984 $metre^3$ /day shall be met from ground water. Necessary prior permission for drawl of requisite quantity of ground water for the project shall be obtained from the competent authority.
7. Close cycle cooling system with cooling towers shall be provided.
8. The treated effluents conforming to the prescribed standards shall be recalculated and re-used within the plant. There shall be no discharge outside the plant boundary except during monsoon for storm water. Arrangements shall be made that effluents and storm water do not get mixed.
9. A suitable sewage treatment facility shall be provided and the treated sewage shall be used for raising green belt/plantation.
10. Rain water harvesting should be adopted. Central Ground Water Authority/Board shall be consulted for finalization of appropriate rain water harvesting technology.

11. Regular monitoring of ground water in and around the project area shall be carried out; records maintained and six-monthly reports shall be submitted to the competent authorities.
12. Leq. of noise levels emanating from turbines shall be limited to 75 dBA. For people working in the high noise areas. Requisite protective equipments like ear plugs/ear muffs etc shall be provided. Workers engaged in noisy areas such as turbines, air compressors etc shall be periodically examined to maintain audio metric record and for treatment for any hearing loss including shifting to non-noisy/less noisy areas.
13. Fly ash management shall be done as per fly ash notification of Govt. of India.
14. Appropriate safeguard measures to guard against fire hazards shall be undertaken.
15. A green belt of adequate width and density shall be developed around the plant periphery covering at least 33% of the project area.
16. First aid and sanitation arrangements shall be made for the drivers and other contract workers during construction phase.
17. Regular monitoring of ground level concentration of SO2, NOX and RSPM (PM10 and PM2.5) including chlorine at work zone shall be carried out in the impact zone and records maintained. In addition, the new parameters mentioned in new NAAQS should also be taken into account. If at any stage, these levels are found to exceed the prescribed limits, necessary control measures shall be provided immediately. The location of the monitoring stations and frequency of monitoring shall be decided in consultation with SPCB. Six-monthly reports shall be submitted to the Government of India also.
18. A separate Environment Management Cell with qualified staff shall be set up for implementation of the stipulated environmental safeguards.
19. Half-yearly report on the status of implementation of the stipulated conditions and environmental safeguards shall be submitted to the MoEF, Govt of India/CPCB/SPCB and to this authority.
20. A separate plan for the treatment of DM plant waste should be prepared.
21. Plantation at the point of maximum impact should be undertaken.
22. Separate funds shall be allocated for implementation of environmental protection measures along with item wise breakup. These costs shall be included as part of the project cost. The funds earmarked for the environmental protection measures shall not be diverted for any other purposes and year wise expenditure should be reported to the Govt. of India/CPCB/SPCB and to this authority.
23. The project authorities shall inform regarding the date of financial closure and final approval of the project by the concerned authorities and the dates of start of land development work and commissioning of plant.
24. In case of any deviation or alteration in the project proposed from those submitted to this authority, a fresh Reference should be made to the authority to assess the adequacy of the conditions imposed and to add additional environmental protection measures required, if any.

The project proponent will have to submit approved plans and proposals incorporating the conditions specified in the Environmental Clearance within 03 months of issue of the clearance. Failing this the environmental Clearance shall be deemed to be cancelled.

Necessary statutory clearances should be obtained and submitted before start of any construction activity. In the event of the violation of the condition the environmental clearance shall be automatically deemed to have been cancelled.

These stipulations would be enforced among others under the provisions of Water (Prevention and Control of Pollution) Act. 1974, the Air (Prevention and Control of Pollution) Act. 1981, the Environment (Protection) Act, 1986, the Public Liability (Insurance) Act, 1991 and EIA Notification, 2006 including the amendments and rules made thereafter.

This is to request you to take further necessary action in matter as per provision of Gazette Notification No. S.O. 1533(E) dated 14.9.2006 and send regular compliance reports to the authority as prescribed in the aforesaid notification.

(Dr. C.S. Bhatt)
Member Secretary, SEIAA

Copy for necessary action to:

1. The Principal Secretary, Environment, U.P. Govt., Lucknow.
2. Dr. Nalini Bhatt, Director, Ministry of Environment & Forests,'Govt. of India, Paryavaran Bhavan, CGO Complex, Lodhi Road, New Demi.
3. Regional Office, Ministry of Environment & Forests, (Central Region), Kendriya Bhawan, 5th Floor, Sector-H, Aliganj, Lucknow.
4. The Member Secretary, U.P. Pollution Control Board, PICUP Bhawan, Gomti Nagar, Lucknow. .
5. Administrative Officer, Directorate of Environment for monitoring & Web Updation.

(Dr. Yashpal Singh)
Secretary, SEAC &
Director, Environment Directorate,
Govt. of U.P.

Maqsoodpur (SPN) * PIN Code 242042 * Bajaj Energy Limited

No.21-4(2[illegible])/R/CGWA/2009-
Central Ground Water Authority,
Gallery No.10-11, Jamnagar House,
Mansingh Road, New Delhi-110011

Dated: [illegible]

To,

M/s Bajaj Hindusthan Ltd.
Jamnalal Bajaj Marg, Bajaj Bhawan
B-10, Sector-3, Noida-201301,
Uttar Pradesh

Sub: - Amendment in the company's name from M/s Bajaj Hindusthan Ltd. to M/s Bajaj Energy Pvt. Ltd. reg.

Ref: - Your letter dated 23.08.2010 requesting for amendment of company name in NOC.

Sir,

Kindly refer to this office letter of even number dated 27.01.2010 vide which NOC for ground water withdrawal in respect of M/s Bajaj Hindusthan Ltd., for their expansion of existing co-generation plant located at Village Maqsoodpur, Tehsil Piwayan, Block Banda, District Shahjahanpur, Uttar Pradesh was accorded.

In partial modification to the above referred letter the name of the firm may be read as **M/s Bajaj Energy Pvt Ltd.**, in place of M/s Bajaj Hindusthan Ltd. All the other terms and conditions mentioned in the NOC issued by this office vide letter of even number dated 27.01.2010 remains unchanged.

Yours faithfully

(S. Bhattacharya)
Scientist D
for Member Secretary

Copy to:-

1. The Member Secretary, Uttar Pradesh Pollution Control Board, Picup Bhawan, 3rd Floor, B-Block, Vibhuti Khand, Gomti Nagar, Lucknow-226010. This has reference to your letter No. 173875/C-5/NOC/101/2010, dated 29.09.2010.
2. The Regional Director, Central Ground Water Board, Northern Region, Lucknow. This has reference to your letter No. [illegible] 2376 dated 26.10.2010.

(S. Bhattacharya)
Scientist D
for Member Secretary

Annexure-II

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

F-73875

संदर्भ सं० / सी–५/एन०ओ०सी०–१०१ /२०१०/ दिनांक
Ref. No. Date

सेवा में,

मै०बजाज हिन्दुस्तान लिमिटेड,
शुगर (यूनिट),
मकसूदापुर, शाहजहॉपुर।

विषयः– उद्योग का नाम परिवर्तन करने के संबंध मे।

महोदय,

कृपया उपरोक्त विषयक अपने पत्र दिनांक ०२–०८–१० का संदर्भ ग्रहण करने का कष्ट करें।

उक्त के संदर्भ में अवगत कराना है कि इस कार्यालय के पत्रांक संख्या एफ ६७४३६/सी–५/एन०ओ०सी०– १०१/१० दिनांक २५–५–१० द्वारा मै० बजाज हिन्दुस्तान लिमिटेड शुगर (यूनिट), मकसूदापुर, शाहजहॉपुर के नाम से अनापत्ति प्रमाण पत्र जारी किया गया था । उक्त पत्र में मै० बजाज हिन्दुस्तान लिमिटेड के स्थान पर मै०बजाज इनर्जी प्रा०लि० के नाम से संशोधित किया जाता है। उद्योग का प्रस्तावित स्थल, उद्योग का उत्पाद व उत्पादन क्षमता तथा शेष उल्लिखित शर्तें पूर्ववत रहेंगी।

भवदीय

(डा०सी०एस०भट्ट
सदस्य सचिव

प्रतिलिपिः– निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1- क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, बरेली ।
2- महाप्रबन्धक जिला उद्योग केन्द्र, शाहजहॉपुर। ।

सदस्य सचिव

पिकप भवन, तृतीय तल, बी-ब्लाक, विभूति खण्ड
गोमती नगर, लखनऊ - 226 010
दूरभाष : 2720831, 2720828, 2720691, 2720681
फैक्स : 0522-2720764
ई-मेल : info@uppcb.com
वेब साइट : www.uppcb.com

Picup Bhawan, 3rd Floor, B-Block, Vibhuti Khand
Gomti Nagar, Lucknow - 226 010
Phone : 2720831, 2720828, 2720691, 2720681
Fax : 0522-2720764
e-mail : info@uppcb.com
Web Site : www.uppcb.com

GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (E)

[See rules 15(2)]

(RENEWAL OF AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: REG016303

VALID FROM 21/08/2021 TO 20/08/2026

Registration No.: 202106000470

Name of the Owner	SAMIR KUMAR SABAT		
Address of the Applicant	Bajaj Energy Limited Maqsoodapur	**Application Form Serial No.**	SHJP0621RIN0038
Date of Submission	21/06/2021	**Specimen Signature**	
Company Name	Bajaj Energy Limited Maqsoodapur	**Company Address**	Village: Maqsoodapur Block:Banda, Tehsil:Powayan,

Location Particulars

District	Shahjahanpur	**Block**	BUNDA
Plot No./Khasra No.	43, 42, 5	**Municipality/Corporation**	No
Ward No./Holding No.			NA

Particular of the Existing Well and Pumping Device

Date of Construction/Sinking of the Well	28/10/2011		
Type of Well	Tube Well/Boring	**Depth of the Well (In meter)**	110.00
Purpose of well	Industrial	**Assembly Size(For Tube Well)**	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	**H.P. of the Pump**	30.00
Operational Device	Electric Motor	**Rate of Withdrawal (m^3/hr.)**	180.00
Date of Energization (In Case of Electric Pump)		28/10/2011	
Maximum Allowable Rate of Withdrawal (m^3/hr.):	180.00	**Maximum Allowable Running Hours Per Day:**	14.00
Maximum Allowable Annual Extraction of Ground Water:	756000	**Recharge Required**	0.00
Reason for renewal of N.O.C. एन.ओ.सी. के नवीनीकरण का कारण	Existing Certificate validity is from 29.08.20218 to 28.08.2021.		
Against Case			

- This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (3) for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours per day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 0.00 cubic meter, as specified under the application form.

Conditions

- (1) In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- (2) No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.
- (3) For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters(conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- (4) The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.
- (5) In case of any change of ownership of the existing well, fresh registration has to be obtained.
- (6) No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.
- (7) n case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- (8) The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- (9) Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis.
- (10) Guidelines for Installation of Piezometers and their Monitoring
- Piezometer is a borewell /tube well used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing whenever needed. General guidelines for installation of piezometers are as follows for compliance of NOC:
- • The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- • The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometer are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- • No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitiring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- • The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter up to two decimals.
- • For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- • The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- • All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- • The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt. capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- • A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.

- • Any other site-specific requirement regarding safety and access for measurement may be taken care of.
- (11) Any other condition(s) that may be imposed by the concerned Authority.
- (12) In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- **SPECIFIC CONDITIONS:**
- (A) **For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources
- iii) All industries abstracting ground water in excess of 100 m^3/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries certified auditors and submit audit reports within three months of completion of the same to Ground Water Department, Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m^3/day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
- (B) **Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc.

Date :**23/09/2022**

Place:**Shahjahanpur**

This certificate is electronically generated and does not require digital signature

GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)

Ministry of Jal Shakti
Government of Uttar Pradesh

Bajaj Energy Limited Maqsoodapur (SPN) PIN Code 242042

Form 8 (E)

[See rules 15(2)]

(RENEWAL OF AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: REG014526

VALID FROM 21/08/2021 TO 20/08/2026

Registration No.: 202106000472

Name of the Owner	SAMIR KUMAR SABAT		
Address of the Applicant	Bajaj Energy Limited Maqsoodapur	**Application Form Serial No.**	SHJP0621RIN0039
Date of Submission	21/06/2021	**Specimen Signature**	
Company Name	Bajaj Energy Limited Maqsoodapur	**Company Address**	Village: Maqsoodapur Block:Banda, Tehsil:Powayan,

Location Particulars

District	Shahjahanpur	**Block**	BUNDA
Plot No./Khasra No.	43, 42, 5	**Municipality/Corporation**	No
Ward No./Holding No.			NA

Particular of the Existing Well and Pumping Device

Date of Construction/Sinking of the Well	28/10/2011		
Type of Well	Tube Well/Boring	**Depth of the Well (In meter)**	110.00
Purpose of well	Industrial	**Assembly Size(For Tube Well)**	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	**H.P. of the Pump**	30.00
Operational Device	Electric Motor	**Rate of Withdrawal (m^3/hr.)**	180.00
Date of Energization (In Case of Electric Pump)		28/10/2011	
Maximum Allowable Rate of Withdrawal (m^3/hr.):	180.00	**Maximum Allowable Running Hours Per Day:**	18.00
Maximum Allowable Annual Extraction of Ground Water:	972000	**Recharge Required**	0.00
Reason for renewal of N.O.C. एन.ओ.सी. के नवीनीकरण का कारण	Existing NOC validity is from 29.08.2018 to 28.08.2021		
Against Case			

- This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (3) for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours per day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 0.00 cubic meter, as specified under the application form.

Conditions

- (1) In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- (2) No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.
- (3) For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters(conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- (4) The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.
- (5) In case of any change of ownership of the existing well, fresh registration has to be obtained.
- (6) No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.
- (7) n case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- (8) The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- (9) Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis.
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- • No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitiring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- • The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter up to two decimals.
- • For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- • The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- • All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- • The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt. capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- • A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.

- • Any other site-specific requirement regarding safety and access for measurement may be taken care of.
- (11) Any other condition(s) that may be imposed by the concerned Authority.
- (12) In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- **SPECIFIC CONDITIONS:**
- (A) **For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 m^3/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries certified auditors and submit audit reports within three months of completion of the same to Ground Water Department, Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m^3/day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
- (B) **Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m^3 /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc.

Date :**23/09/2022**

Place:**Shahjahanpur**

This certificate is electronically generated and does not require digital signature

GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)

Ministry of Jal Shakti
Government of Uttar Pradesh

Bajaj Energy Limited PIN Code 242042 Maqsoodapur (SPN)

Form 8 (C)

[See Rule 8(1)]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC024099

VALID FROM 21/08/2021 TO 20/08/2026

{UIS10(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019}

Registration No.: 202106000494

Name of the Owner	SAMIR KUMAR SABAT		
Designation पद	Unit Head	**Company Name** कंपनी का नाम	Bajaj Energy Limited Maqsoodapur
Company Address कंपनी का पता	Village: Maqsoodapur, Block:Banda, Tehsil:Powayan,	**Authorization Letter** प्राधिकार पत्र	Download
Address of the Applicant	Bajaj Energy Limited Maqsoodapur	**Application Form Serial No.**	SHJP0621NIN0027
Date of Submission	22/06/2021	**Specimen Signature**	

Location Particulars

District	Shahjahanpur	**Block**	BUNDA
Plot No./Khasra No.	43, 42, 5	**Municipality/Corporation**	No
Ward No./Holding No.			NA

Particular of the Proposed Well and Pumping Device

Date of Construction/Sinking of the Well	16/03/2020		
Type of Well	Tube Well/Boring	**Depth of the Well (In meter)**	110.00
Purpose of well	Industrial	**Assembly Size(For Tube Well)**	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	**H.P. of the Pump**	30.00
Operational Device	Electric Motor	**Rate of Withdrawal (m^3/hr.)**	180.00

Date of Energization (In Case of Electric Pump)		16/03/2020	
Maximum Allowable Rate of Withdrawal (m^3/hr.):	180.00	**Maximum Allowable Running Hours Per Day:**	7.00
Maximum Allowable Annual Extraction of Ground Water:	378000	**Recharge Required**	0.00

- This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (2) for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours per day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 0.00 cubic meter, as specified under the application form within the given time period.

GENERAL CONDITIONS:

- Holder of this NOC is hereby directed to fill from 1(A) for registering his/her well within 90 days as mentioned in application form shall only started after registration of his/her NOC.
- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage , this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- **Guidelines for Installation of Piezometers and their Monitoring**

Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitiring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its

validation.

- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site specific requirement regarding safety and access for measurement may be taken care of.

- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
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- **SPECIFIC CONDITIONS:**
- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 m^3/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m^3 /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
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- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m^3 /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :**23/09/2022**

Place:**Shahjahanpur**

This certificate is electronically generated and does not require digital signature

Annexure -IV

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bajaj ENERGY — Bajaj Energy Limited

Unit : Maqsoodapur, Shahjahanpur

Borewell Logbook

Month - NOV - 2023

Date	Borewell #1		Borewell #2		Total Water Consumption in (KL/Day)	Remarks
	Reading	Water Consumption in Day (KL/Day)	Reading	Water Consumption in Day (KL/Day)		
01.11.23	963720	2442	196860	1455		
02-11-23	968102	382	200320	3460		
03-11-23	970465	2363	201157	837		
04-11-23	978779	2314	202733	1576		
05-11-23	979419	640	205345	2612		
06-11-23	975235	1816	206732	1387		
07-11-23	977196	1961	207912	1180		
08.11.23	979447	2251	209688	1776		
09-11-23	980969	892	212349	2661		
10-11-23	983505	2536	212374	1025		
12-11-23	984374	1869	214324	950		
13-11-23	985137	763	216020	1696		
13-11-23	985167	30	216020	0		
14-11-23	985167	0	216020	0		
15-11-23	985167	0	216020	0		
16-11-23	985167	0	216020	0		
17-11-23	985167	0	216020	0		
18-11-23	985167	0	216020	0		
19-11-23	985167	0	216020	0		
20-11-23	985167	0	216020	0		
21-11-23	985167	0	216020	0		
22-11-23	985167	0	216020	0		
23-11-23	985167	0	216020	0		
24-11-23	985167	0	216346	326		
25-11-23	985167	0	216346	0		
26-11-23	985167	0	216346	0		
27-11-23	985167	0	216346	0		
28-11-23	985167	0	216346	0		
29-11-23	985167	0	216346	0		
30-11-23	985167	0	216346	0		

Shift Incharge

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bajaj ENERGY — Bajaj Energy Limited

Unit : Maqsoodapur, Shahjahanpur

Borewell Logbook

Month - NOV - 2023

Date	Borewell #3		Borewell #2		Total Water Consumption in (KL/Day)	Remarks
	Reading	Water Consumption in Day (KL/Day)	Reading	Water Consumption in Day (KL/Day)		
	876709	0			3897	
	876709	0			3842	
	876710	1			3201	R.B. Mauty
	876710	0			3890	
	876710	0			3252	
	876710	0			3903	
	876710	0			3141	R.B. Mauty
	876710	0			4027	
	876710	0			3483	R.B. Mauty
	876710	0			3261	
	876710	0			2819	R.B. Mauty
	877089	379			2838	
	877089	0			36	R.B Mauty
	877089	0			0	
	877089	0			0	R.B. Mauty
	877089	0			0	
	877089	0			0	R.B. Mauty
	877089	0			0	R.B. Mauty
	877089	0			0	
	877089	0			0	R.B Mauty
	877089	0			0	
	877089	0			0	R.B. Mauty
	877089	0			0	R.B. Mauty
	877089	0			326	
	877089	0			0	
	877089	0			0	R.B. Mauty
	877089	0			0	
	877089	0			0	
	877089	0			0	
	877089	0			0	R.B. Mauty

Shift Incharge

bajaj ENERGY

Bajaj Energy Limited

Unit : Maqsoodapur, Shahjahanpur

Borewell Logbook

Month - DEC-2023

Date	Borewell #1		Borewell #2		Total Water Consumption in (KL/Day)	Remarks
	Reading	Water Consumption in Day (KL/Day)	Reading	Water Consumption in Day (KL/Day)		
01.12.23	985167	0	216346	0		
02.12.23	985167	0	216346	0		
03.12.23	985167	0	216346	0		
04.12.23	985167	0	216346	0		
05.12.23	985167	0	216346	0		
06.12.23	985167	0	216346	0		
07.12.23	985167	0	216346	0		
08.12.23	985167	0	216346	0		
09.12.23	985167	0	216346	0		
10.12.23	985167	0	216346	0		
11.12.23	985167	0	216346	0		
12.12.23	985167	0	216346	0		
13.12.23	985767	0	216346	0		
14.12.23	985168	1	218310	1964		
15.12.23	986333	1165	218349	39		
16.12.23	986333	0	220293	1944		
17.12.23	987017	684	221326	1033		
18.12.23	987130	113	222990	1664		
19.12.23	987321	191	224807	1817		
20.12.23	987843	522	226268	1461		
21.12.23	987843	0	228421	2153		
22.12.23	987843	0	230388	1967		
23.12.23	987955	112	231482	1094		
24.12.23	988705	750	233083	1601		
25.12.23	990126	1421	233083	0		
26.12.23	992223	2097	234098	1015		
27.12.23	993577	1354	235614	1516		
28.12.23	994561	984	236495	881		
29.12.23	994561	0	238330	1835		
30.12.23	996112	1551	239926	1596		
31.12.23	997569	1457	241947	2021		

Shift Incharge

bajaj ENERGY

Bajaj Energy Limited

Unit : Maqsoodapur, Shahjahanpur

Borewell Logbook

Month - DEC-2023

Date	Borewell #3		Borewell #2		Total Water Consumption in (KL/Day)	Remarks
	Reading	Water Consumption in Day (KL/Day)	Reading	Water Consumption in Day (KL/Day)		
	877089	0			0	
	877089	0			0	
	877089	0			0	
	877089	0			0	R.B.Nauty
	877089	0			0	
	877089	0			0	R.B.Nauty
	877089	0			0	
	877089	0			0	
	877089	0			0	R.B.Nauty
	877089	0			0	
	877089	0			0	R.B.Nauty
	877089	0			0	
	877089	0			0	R.B.Nauty
	877090	0			1966	
	877090	0			1204	R.B.Nauty
	877090	0			1944	
	877090	0			1717	
	877090	0			1777	R.B.Nauty
	877090	0			2008	R.B.Nauty
	877090	0			1983	
	877090	0			2153	
	877090	0			1967	R.B.Nauty
	877599	509			1715	R.B.Nauty
	877599	0			2357	
	879170	1571			2992	
	879170	0			3112	
	879170	0			2870	R.B.Nauty
	879170	0			1865	R.B.Nauty
	879170	0			1835	
	879170	0			3147	
	879170	0			3478	R.B.Nauty

Shift Incharge

bajaj ENERGY

Bajaj Energy Limited

Unit : Maqsoodapur, Shahjahanpur

Borewell Logbook

Month - JAN-2024

Date	Borewell #1		Borewell #2		Total Water Consumption in (KL/Day)	Remarks
	Reading	Water Consumption in Day (KL/Day)	Reading	Water Consumption in Day (KL/Day)		
01.01.24	999129	1599	244077	2130		
02.01.24	999566	437	246824	2747		
03.01.24	1990	2424	248163	1339		
04.01.24	3113	1123	250981	2818		
05.1.24	5207	2094	253002	2021		
06.01.24	7095	1888	254692	1690		
07.01.24	8472	1377	256728	2036		
08.01.24	10671	2199	257905	1177		
09.01.24	11589	918	260512	2607		
10.01.24	13537	1948	261979	1467		
11/01/24	15602	2065	262996	1017		
12/01/24	17504	1902	264137	1141		
13/01/24	19269	1765	266584	2447		
14/01/24	19844	575	268840	2256		
15/01/24	21662	1818	270982	2142		
16/01/24	23713	2051	272959	1977		
17/01/24	24541	828	276016	3057		
18/01/24	27083	2542	277209	1193		
19/01/24	28781	1698	277209	0		
20/01/24	29071	290	279180	1971		
21/01/24	29842	771	280308	1128		
22/01/24	30443	601	281490	1182		
23/01/24	31072	629	283138	1648		
24/01/24	31868	796	284064	926		
25/01/24	32311	443	285119	1055		
26/01/24	32311	0	285119	0		
27/01/24	32311	0	285119	0		

Shift Incharge

bajaj ENERGY

Bajaj Energy Limited

Unit : Maqsoodapur, Shahjahanpur

Borewell Logbook

Month - JAN-2024

Date	Borewell #3		Borewell #2		Total Water Consumption in (KL/Day)	Remarks
	Reading	Water Consumption in Day (KL/Day)	Reading	Water Consumption in Day (KL/Day)		
	879170	0			3729	
	879170	0			3784	
	879170	0			3763	Bipin
	879171	01			3942	R.B. Maurya
	879170	0			4115	Bipin
	879171	0			3578	
	879171	0			3413	R.B. Maurya
	879171	0			3376	Bipin
	879171	0			3525	R.B. Maurya
	879423	253			3667	Bipin
	879424	01			3083	
	879424	0			3043	Bipin
	879424	0			4212	R.B. Maurya
	879424	0			2831	Bipin
	879424	0			3760	
	879424	0			4028	Bipin
	879424	0			3885	R.B. Maurya
	879424	0			3735	Bipin
	879757	327			2025	
	879757	0			2261	Bipin
	879757	0			1899	R.B. Maurya
	879757	0			1783	
	879757	0			2277	Bipin
	879757	0			1722	R.B. Maurya
	879757	0			1498	Bipin
	879757	0			0	Bipin
	879757	0			0	

Shift Incharge

Annexure -V

Uttar Pradesh Pollution Control Board
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.in, Website: www.uppcb.com

194853/UPPCB/Bareilly(UPPCBRO)/CTO/both/SHAHJAHANPUR /2023 **Date: 02/12/2023**

To,

M/s

BAJAJ ENERGY LIMITED MAQSOODAPUR

Bajaj Energy Limited Unit- Maqsoodpur Tehsil- Pawayn District- Shahjahanpur,SHAHJAHANPUR,242042

Application Id- 23185659

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981

CCA is hereby granted to **BAJAJ ENERGY LIMITED MAQSOODAPUR** located at **Bajaj Energy Limited Unit- Maqsoodpur Tehsil- Pawayn District- Shahjahanpur,SHAHJAHANPUR,242042**. subject to the provisions of **the Water Act, Air Act** and the orders that may be made further and subject to following terms and conditions :-

1. This CCA BAJAJ ENERGY LIMITED MAQSOODAPUR **granted for the period from 02/12/2023 to 31/12/2025** and valid for manufacturing of following products.

S No	Product	Quantity	Unit
1	Power (Electricity)	90	Megawatt

2. Conditions under Water(Prevention and Control of Pollution) Act -1974 as amended :-

(i) The daily quantity of effluent discharge (KLD) :-

Kind of Effluent	Quantity(KLD)	Treatment facility	Discharge point
Domestic	**48 KLD**	**STP**	**Irrigation**
Industrial	**980 KLD**	**ETP**	**Partially used in Process and rest used in ash quenching**

(ii) Trade Effluent Treatment and Disposal :-The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.

In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

Industrial Effluent Quality Standard

S.No.	Parameter	Standard
1	pH	5.5-9.0

2	BOD	30 mg/l
3	COD	250 mg/l
4	TSS	100 mg/l

(iv) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality.In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(v) The treated sewage shall be reused in gardening as far as possible. The STP shall be maintained continuously so as to achieve the quality of the treated sewage to the following standards.

S No.	Parameters	Standards
1	pH	5.5 to 9.0
2	BOD (mg/L)	30
3	TSS (mg/L)	100

3. Conditions under Air (Prevention and Control of Pollution) Act -1981 as amended :-

i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards.

Air Pollution Source Details

S No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack
1	Boiler 190 TPH	Coal	02	Particulate Matter	Electrostatic precipitator as APCS & Stack height of 110 meters from ground level
2	Boiler 190 TPH	Coal	01	Particulate Matter	Electrostatic precipitator as APCS & Stack height of 110 meters from ground level

Emmission Quality Standards

S No.	Stack no	Parameters	Standards
1	01	Particulate Matter	50 mg/Nm3
2	02	Particulate Matter	50 mg/Nm3

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately

(ii) The unit will not use any type of restricted fuel.

iii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

Standards for Noise level in db(A) Leq	**Industrial Area**		**Commercial Area**		**Residential Area**		**Silence Zone**	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
	75	70	65	55	55	45	50	40

4. Essential documents to be submitted by the Industry/Unit as Applicable :-

(i) Environment Statement in Form-V of Environment (Protection) Rules, 1986.

(ii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

5. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

6. Unit has to comply with the following specific & general conditions. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will results in legal action under the aforesaid Acts and Rules.

7. In compliance to the G.O 1011/81-7-2021-09 (Writ)/2016 dated.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:-http://www.upecp.in/TrainingSession.aspx for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of non-compliance of this direction, your consent will be revoked by the Board.

8. If the unit uses the ground water and requires the permission from SGWA/CGWA for water abstraction then the industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months time failing which CTO will be revoked.

General Conditions:-

1. The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UPPCB.

2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.

3. Treated Industial waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.

4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.

5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof

6. The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control systems.

7. The industry shall provide Inspection Book at the time of inspection to the Board's officials.

8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.

9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.

10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point
12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.

Specific Conditions:-

1- This consent is valid for the production of 90 MW/ Day power.
2- Industrial effluent of 980 KLD shall be treated in 1000 KLD ETP and treated effluent shall be partially used in Process and rest shall be used in ash quenching.
3- Domestic sewage 48 KLD shall be treated in STP of 50 KLD capacity and treated sewage shall be used in irrigation in unit premises.
4- No treated or untreated effluent is allowed to discharge outside the premises of the unit.
5- Unit shall maintain and operate the Air pollution control system i. e. Electrostatic precipitator in the 02 boilers of 190 TPH each regularly and ensure that stack emissions shall always meet the norms specified in Rule 25 of Environment (Protection)Rules 1986.
6- Unit shall identify recipient drains/ rivulets and their u/s & d/s location in consultation with UPPCB and shall carry out monthly monitoring of identified recipient drains at u/s & d/s location through lab recognized under Environment (Protection) Act, 1986 and shall submit the analysis report on monthly basis by 10th of every month to CPCB and UPPCB.
7- Process effluent / any waste water shall not be allowed to mix with storm water. Storm water drain shall be passed through guard pond.
8- The overall noise levels in and around area shall be kept well within the standards by providing noise control measures including acoustic hoods, silencers, enclosures etc, on all sources of noise generation. The ambient noise level shall confirm to the standards under the Environment (Protection) Act 1986.
9- Unit shall make temporary storage facility for storage of hazardous waste in the premises before it will send to TSDF as per the provisions of Hazardous and Other Waste (Management and Transboundary Movement) Rules 2016.
10- Unit shall comply the provisions of Hazardous and Other Waste (Management and Transboundary Movement) Rules 2016 and shall obtain authorization for disposal of hazardous waste.
11- Unit shall install the board showing daily environmental statement ie chemicals used in the treatment of effluent , flow meter reading , hazardous waste generated and send to TSDF etc.at the main gate of the unit.
12- Unit shall comply the provisions of Water (Prevention and Control of Pollution) Act 1974 as Amended and Environment (Protection) Act 1986, and direction issued by Hon'ble National Green Tribunal, New Delhi in Order dated 13.07.2017 in OA no. 200/2014, M.C. Mehta v/s Union of India.
13- Unit shall develop Green Belt in minimum 33 percent area of Industrial Premises as per the provisions laid down in office order no. H16405/220/2018/02 dated 16-02-2018 of U.P. Pollution Control Board. The copy of said office order is available on the website of U.P. Pollution Control Board www.uppcb.com.
14- Unit shall submit ground water quality monitoring report done by MoEF & CC-approved laboratory in every 3 months.
15- This Consent order shall automatically become invalid on issuance of Closure Order by C.P.C.B / UPPCB and further on Revoking of Closure order, the Consent order shall become valid.

Chief Environment Officer

Copy to:

Regional Officer Bareilly to ensure compliance of the conditions imposed in the consent order.

RAJENDRA SINGH
Digitally signed by RAJENDRA SINGH
Date: 2023.12.18 12:35:28 +05'30'

Chief Environment Officer

मिशन LiFE - पर्यावरण के लिए जीवन शैली

(Lifestyle For Environment)

जनसहभागिता का सन्देश

- स्वच्छता – देशसेवा में अपने परिवेश की स्वच्छता हेतु अपना सक्रिय योगदान सुनिश्चित करें
- संकल्प लें -एकल उपयोग प्लास्टिक उत्पाद जैसे कप, तश्तरी, चम्मच, स्ट्रॉ, ईयरबड्स आदि का उपयोग न हो एवं पर्यावरण अनुकूल विकल्पों जैसे कागज/पत्तों से बने दोने या कटलरी को प्राथमिकता दी जाय |
- एकल उपयोग प्लास्टिक उत्पाद के प्रयोग को रोकने एवं प्लास्टिक बैग के बजाय कपड़े के थैले का उपयोग करने मात्र से 375 मिलियन टन ठोस (प्लास्टिक) कचरे का उत्सर्जन बचाया जा सकता है
- चक्रीय अर्थव्यवस्था (सर्कुलर इकोनॉमी) का समुचित कार्यान्वयन वर्ष 2030 तक लगभग 14 लाख करोड़ रुपये की अतिरिक्त बचत उत्पन्न कर सकता है | वेस्ट /अपशिष्ट फेकने के पूर्व सोचें, ये किसी का संसाधन तो नहीं ...?
- अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को कचरे में फेकने से रुकें | इसके उपयुक्त निस्तारण हेतु इसे प्राधिकृत ई – वेस्ट रीसाइकलर को दें | प्राधिकृत ई-रीसाइक्लिंग इकाई में अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को देने मात्र से 0.75 मिलियन टन तक ई-कचरे का पुनर्चक्रण किया जा सकता है एवं ई-कचरे के विषम पर्यावरणीय दुष्प्रभाव से बचा जा सकता है
- बाहर जाते समय - सोचें कि क्या आपको वास्तव में परिवहन की आवश्यकता है - वह भी क्या व्यक्तिगत रूप से ? छोटी दूरी के लिए पैदल चलना पसंद करें, अथवा सम्भव हो तो कार पूल के रूप में संसाधन को साझा करें अथवा सार्वजनिक परिवहन पर विचार करें
- घरेलू स्तर पर कम से कम ठोस अपशिष्ट का उत्सर्जन करें और इनका प्थाक्कीकरण करें
- उपयोगी शेष खाद्य सामग्री आपके स्वयं प्रयास अथवा निकटस्थ सक्रिय स्वयं सेवी संस्थाओं की सहायता से समाज के वंचित वर्ग तक पहुंचाई जा सकती है | वहीं अनुपयोगी भोजन /खाद्य सामग्री को कंपोस्ट (वर्मी कम्पोस्ट) करने से 15 अरब टन भोजन को नष्ट होने से बचाया जा सकता है
- ध्यान रखें - उपयुक्त नल और शावर के उपयोग से पानी की खपत को 30 - 40% तक कम किया जा सकता है। एवं उपयोग में न होने पर नलों को बंद रखने मात्र से 9 ट्रिलियन लीटर पानी बचाया जा सकता है
- ट्रैफिक लाइट/रेलवे क्रॉसिंग पर कार/स्कूटर के इंजन बंद करने मात्र से 22.5 बिलियन kWh तक ऊर्जा की बचत हो सकती है
- परम्परागत बल्ब के स्थान पर CFL का उपयोग बिजली की खपत में प्रभावी कमी लाते हैं | उपयोग में न होने पर बिजली उपकरणों को बंद करें | स्टार रेटेड विद्युत उपकरणों के उपयोग को प्राथमिकता दें

हमारे द्वारा अपनी जीवन शैली की प्राथमिकताओं का उचित और पर्यावरण अनुकूल पुनर्निर्धारण समाज और पर्यावरण के प्रति हमारा दायित्व है |

Annexure -VI

UTTAR PRADESH POLLUTION CONTROL BOARD

TC-12V, Vibhuti Khand,Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831 Fax:0522-2720764 Email: info@uppcb.com Website: www.uppcb.com

Ref. No : 13697/UPPCB/Bareilly(UPPCBRO)/HWM/SHAHJAHANPUR /2021

Dated :29/01/2021

To,

M/s BAJAJ ENERGY LIMITED MAQSOODAPUR

Vill- Maqsoodapur, Tehsil-Powayan, Block Banda, District- Shahjahanpur (U.P).

242042,,SHAHJAHANPUR,242042

Tehsil : Powayan

District :SHAHJAHANPUR

Sub :- Authorisation issued under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016

1. Number of authorization and date of issue 13697 and 29/01/2021 .
2. Reference of application (No. and date) 10987277 and 16/01/2021 .
3. Mr SAMIR KUMAR SABAT of M/s BAJAJ ENERGY LIMITED MAQSOODAPUR is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, utilization, storage and disposal or any other use of hazardous or other wastes or both on the premises situated at Vill- Maqsoodapur, Tehsil-Powayan, Block Banda, Di .

Details of Authorisation

S No.	Category of Hazardous Waste as per the Schedules I,II and III of these rules	Authorised mode of disposal or recycling or utilization or co-processing, etc.	Quantity(ton/annum)
1	Schedule I (Category 5.1)waste oil	TSDF/ Authorized Recyclers	4.0 KL per annum
2	Schedule I (Category 5.2)Used Oil	TSDF/ Authorized Recyclers	0.3 Ton Per annum

1. The authorization shall be valid for a period of 29/01/2026 from the date of issue of this letter .
2. The authorization is subject to the following general and specific conditions (please specify any conditions that need to be imposed over and above general conditions, if any) .

A General Conditions of Authorization -

1. The authorised person shall comply with the provisions of the Environment (Protection Act, 1986, and the rules made there under .
2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Board .
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization .
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorisation .

5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time .
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and penalty .
7. It is the duty of the authorised person to take prior permission ot the State Pollution Control Board to close down the facility .
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation .
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained .
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilisation of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorisation .
11. The importer or exporter shall bear the cost of Import or export and mitigation of damages if any
12. An application for the renewal of an authorisation shall be made as laid down under these Rules .
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time .
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year .
15. The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

B Specific Conditions of Authorization

1. Unit shall ensure compliance of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.
2. Unit shall comply with the provisions of Rule 19 of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and send copy of Form 10 regarding Manifest for Hazardous and Other Wastes.
3. Unit shall comply with the provisions of Rule 20 of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and submit Annual Returns to State Board in Form IV.

(Authorized Signatory)
Amit Chandra
UTTAR PRADESH POLLUTION CONTROL BOARD

Copy to: To the Regional Officer, U.P.Pollution Control Board, Bareilly for information and necessary action .

Amit Chandra
CEO/EE, I/C Circle_____

Ref: BEL /MQR/EHS/ /2023 Dated: 15.06.2023

To
Chief Environmental Officer (Circle-7)
Uttar Pradesh Pollution Control Board
T.C. -12 V, Vibhuti Khand
Gomti Nagar, Lucknow -226010.

Sub: **Annual return of hazardous waste generation of our Bajaj Energy Limited Unit-Maqsoodapur, District- Shahjahanpur.**

Dear Sir,

Please find here with form (Form-4) duly filled in triplicate annual return of hazardous waste generation for the period 2022-23. Against issuance of authorization for the disposal of hazardous waste reference number; **13697/UPPCB/Bareilly(UPPCBRO)/HWM/SHAHJAHANPUR /2021. Dated: 29.01.2021.**

Thanking you,

Your's Faithfully,

For Bajaj Energy Limited.

For Bajaj Energy Ltd.
Maqsoodapur
Authorised Signatory

(Authorised Signatory)

Bajaj Energy Limited
PIN Code 242042
Maqsoodapur (SPN)

Encl.: As above,

C.C.; Regional Officer UP Pollution Control Board , E-1219/1 Izzat Nagar (Near Rajendra Nagar) District- Bareilly, 243122.

FORM 4

[See rules 6(5), 13(8), 16(6) and 20 (2)]

FORM FOR FILING ANNUAL RETURNS

[To be submitted to State Pollution Control Board by 30th day of June of every year for the preceding period April to March]

1. Name and address of facility:	**Bajaj Energy Ltd,** Unit-Maqsoodapur, Block-Bunda, Tehsil-Powayan District-Shahjahanpur. Pin-242042
2. Authorisation No. and Date of issue:	13697/UPPCB/Bareilly(UPPCBRO)/HWM/ SHAHJAHANPUR /2021. Dated: 29.01.2021.
3. Name of the authorised person and full address with telephone, fax number and e-mail:	Mr. Samir Kumar Sabat (Unit Head) Bajaj Energy Ltd, Unit-Maqsoodapur Block-Bunda, Tehsil-Powayan District-Shahjahanpur. (U.P.) Pin: 242042, Mob:09675501913.
4. Production during the year (product wise), wherever applicable	Electricity Generation.

Part A. To be filled by hazardous waste generators

1. Total quantity of waste generated category wisE	1. Schedule-I, (Category 5.1) Waste Oil = nil KL 2. Schedule-I, (Category 5.2) Waste or Residue Containing Oil. = 0.015 Ton 3. Schedule-I, (Category 33.1) Empty TSDF/ Authorised Recyclers 10 Ton per annum Barrels/Containers/Liners Contaminated with Hazardous chemicals/ Wastes. = 0.0200 Ton 4. Schedule-1, (Category 33.2) Sludge and Filler Contaminated with oil. = 0.000 Ton 5. Schedule-I, (Category 35.2) Spent ion exchange resin containing toxic metals. = 0.150 Ton 6. Schedule-1, (Category 35.3) Chemical sludge from waste water treatment. = 0.180 Ton
2. Quantity dispatched (i) to disposal facility (ii) to recycler or co-processors or pre-processor	0.365 Ton nil

Bajaj Energy Limited ★ PIN Code 242042 ★ Maqsoodapur (SPN)

(iii) others	NA
3. Quantity utilised in-house, if any –	NA
4. Quantity in storage at the end of the year	Nil Ton

Part B. To be filled by Treatment, storage and disposal facility operators.

1. Total quantity received -	NA
2. Quantity in stock at the beginning of the year –	NA
3. Quantity treated	NA
4. Quantity disposed in landfills as such and after treatment	NA
5. Quantity incinerated (if applicable) –	NA
6. Quantity processed other than specified above –	NA
7. Quantity in storage at the end of the year –	NA

Part C. To be filled by recyclers or co-processors or other users

1. Quantity of waste received during the year (i) domestic sources (ii) imported (if applicable)	NA
2. Quantity in stock at the beginning of the year –	NA
3. Quantity recycled or co-processed or used	NA
4. Quantity of products dispatched (wherever applicable)	NA
5. Quantity of waste generated –	NA
6. Quantity of waste disposed –	NA
7. Quantity re-exported (wherever applicable)-	NA
8. Quantity in storage at the end of the year –	NA

Date-15.06.2023
Place – Maqsoodapur

Bajaj Energy Limited
PIN Code 242042
Maqsoodapur (SPN)

Signature of the Occupier or Operator of the disposal facility

FORM 10 Copy for Operator of Facility

[See rule 19 (1)]

MANIFEST FOR HAZARDOUS AND OTHER WASTE S.No.: 66719

1 Occupier's Name & Mailing Address (including Phone No. and email)	Bajaj Energy Ltd, Vill-Magsoodpur, Shahjahanpur, UP-242402 13697/UPPCB/Bareilly/HWM/Shajahanpur/202
2 Sender's Authorization No.	3007222320088
3 Manifest Document No.	
4 Transporter's Name & Address (including Phone No. and email)	Virendra Singh 8115866100
5 Type of Vehicle	(Truck / Tanker / Special Vehicle)
6 Transporter's Registration	UP 31-T-6562
7 Vehicle Registration No.	
8 Receiver's Name & Mailing Address (including Phone No. and email) CIN-U11201DL2007PLC160944	(i) BHARAT OIL COMPANY (I) E-18, Site-IV, Sahibabad Industrial Ghaziabad, UP-201010 Tel.: 0120-416 e-mail:sales@bharatoil.com
(ii) BHARAT OIL & WASTE MANAGEMENT LTD. Mauza Mukimpur, Roorkee-Lakshar Road, Roorkee - 247664 UK, Tel. 08874207664 e-mail:sales@bharatoil.com	(iii) BHARAT OIL & WASTE MANAGEMENT LTD. Plot # 672, Sikandra Road, NH-2, Kumbhi Village, Tehsil Akbarpur, Kanpur Dehat, UP, Tel : 0512-2285296 e-mail:sales@bharatoil.com
9 Receiver's Authorization No.	(i) 1436/UPPCB/Ghaziabad(UPPCBRO)/HWM/GHAZIABAD/2018 Valid upto: 03/05/2023
(ii) UEPPCB/HO/Con-B-84/2018/548 Valid upto: 31/03/2023	(iii) 1403/UPPCB/KanpurDehat/UPPCBRO/HWM/KANPUR DEHAT/2018 Valid upto:30/04/2023
10 Waste Description	Used Resin, ETP Sludge, Empty Barrels Oil Soaked Used Filters
11 Total Quantity No. of Containers	Used Resin-150 kg, ETP Sludge-180 kg Empty Barrel-20 kg Oil Filter-15 kg m³ or MT Nos.
12 Physical Form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)
13 Special Handling Instructions & Additional Information	Do not throw Drums from truck. In case of leakage/ seapage, use Washing soap at point of leak to stop its leakage.
14 SENDER'S CERTIFICATE	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised packed, marked, and labeled, and are in all respects in proper condition for transport by road
Typed Name & Stamp : Bajaj Energy Ltd. Magsoodpur	Signature : Month 07 Day 11 Year 2022
15 Transporter Acknowledgement of Receipt of Waste	Month 07 Day 11 Year 2022
Typed Name & Stamp :	Signature :
16 Receiver's Certificate for Receipt of Hazardous and other Waste	Month 08 Day 10 Year 2022
Typed Name & Stamp :	Signature :

Ref: BEL/MQR/EHS/EW/2022-23 Date: 15th Jun' 2023

To,
Chief Environmental officer, Circle-7,
Uttar Pradesh Pollution Control Board,
TC12-V, Vibhuti Khand, Gomti Nagar
Lucknow (U.P.)-226010

Sub: Annual Return of E- Waste (Form - 3) for the period of April 2022 to March 2023.

Dear Sir,
Please find attached herewith the annual return of E-waste in Form - 3 under E-waste (Management & Handling) Rules, 2022 for the year ending 31st March 2023 of Bajaj Energy Ltd., Unit- Maqsoodapur.

This is for your king information and record please.

Thanking you,

Yours faithfully,

For **Bajaj Energy Limited**

Unit: Maqsoodapur, Shahjahanpur (UP)

For Bajaj Energy Ltd
Maqsoodapur
Authorised Signatory

(Authorised Signatory)

Encl.: As above,

C.C.; Regional Officer UP Pollution Control Board , E-1219/1 Izzat Nagar (Near Rajendra Nagar) District- Bareilly, 243122.

Financial Year 2022-23

FORM-3

[See rules 4(5), 5(5), 8(6), 9(4), 10(8), 11(9), 13 (1) (xi), 13(2)(v), 13(3)(vii) and 13(4)(v)]

FORM FOR FILING ANNUAL RETURNS

[To be submitted by producer or manufacturer or refurbisher or dismantler or recycler by 30th day of June following the financial year to which that return relates].

Quantity in Metric Tonnes (MT)

1	Name and address of the producer or manufacturer or refurbisher or dismantler or recycler	Bajaj Energy Ltd, Unit-Maqsoodapur, Block-Bunda, Tehsil-Powayan District-Shahjahanpur. Pin-242042
2	Name of the authorized person and complete address with telephone and fax numbers and e-mail address	Mr. Samir Kumar Sabat (Unit Head) Bajaj Energy Ltd, Unit-Maqsoodapur Block-Bunda, Tehsil-Powayan District-Shahjahanpur. (U.P.) Pin: 242042, Mob:09675501913.
3	Total quantity of e-waste collected or channelised to recyclers or dismantlers for processing during the year for each category of electrical and electronic equipment listed in the Schedule I (Attach list) by PRODUCERS	Total quantity of e-waste (i.e. Printer Parts & Cartage, Monitor and other miscellaneous Item,) generated is 0.60 MT.
	Details of the above	Attached as annexure-1
3(A)*	BULK CONSUMERS: Quantity of e-waste	0.60 MT.
3(B)*	REFURBISHERS: Quantity of e-waste:	Not Applicable
3(C)*	DISMANTLERS: i Quantity of e-waste processed (Code wise); ii. Details of materials or components recovered and sold; iii. Quantity of e-waste sent to recycler; iv. Residual quantity of	Not Applicable

Bajaj Energy Limited
PIN Code 242042
Maqsoodapur (SPN)

	e-waste sent to Treatment, Storage and Disposal Facility.		
3(D)*	RECYCLERS: i. Quantity of e-waste processed (Code wise); ii. Details of materials recovered and sold in the market; iii. Details of residue sent to Treatment, Storage and Disposal Facility.	Not Applicable	
4	Name and full address of the destination with respect to 3(A)-3(D) above	-	
5	Type and quantity of materials segregated or recovered from e-waste of different codes as applicable to 3(A)-3(D)	Type	Quantity
		Not Applicable	

✓ Enclose the list of recyclers to whom e-waste have been sent for recycling.

Place: Maqsoodapur

Date: 15.06.2023

For Bajaj Energy L
Maqsoodap
Authorised Signatory

Bajaj Energy Limited
PIN Code 242042
Maqsoodapur (Sitapur)

Signature of the authorised person

Note:-

(1) * Strike off whichever is not applicable

(2) Provide any other information as stipulated in the conditions to the authorizer

(3) In case filing on behalf of multiple regional offices, Bulk Consumers and Producers need to add extra rows to 1 & 3(A) with respect to each office.

Bajaj Energy Limited - Maqsoodapur

FY: 2022-23

Annexure-1

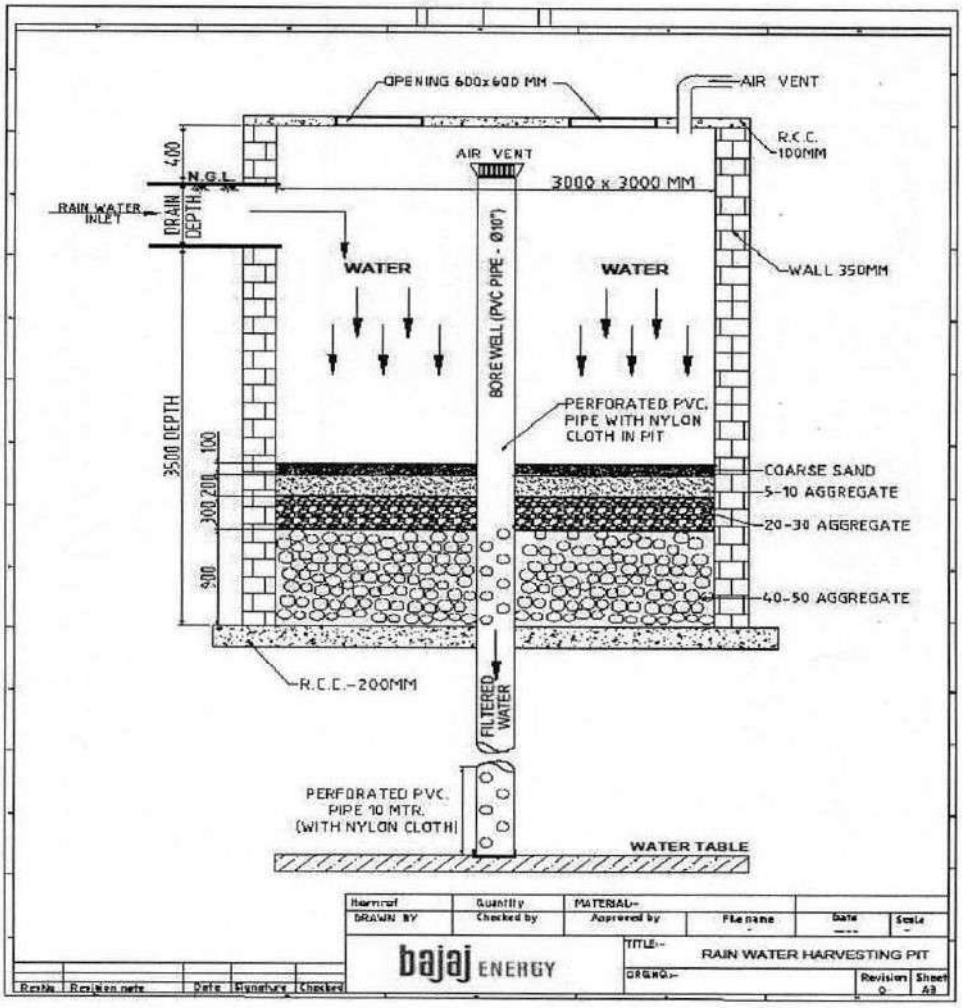
Details of E-Waste Generated

Sr. No	Electrical and electronic equipment code	Item	Quantity	Weight (Kg)
1	ITEW 12	Telephone set	4	4.00
2	ITEW 2	TFT	8	24.00
3	ITEW 2	CPU	8	40.00
4	ITEW 2	KEY BOARD	7	4.00
5	ITEW 6	PRINTER	3	15.00
6	ITEW 2	Scanner	1	2
7	ITEW 2	Dot Matrix Printer	2	8
8		D link switch 8 pole	2	0.5
9		D link switch 24 pole	1	0.25
10		Electrical Items (tubelight, bulb, MCB, ballast, fitting etc) 1 lot	1	500.00
11		Charger for Walky Talky	2	1.00
12		Battery for walky talky	5	1.25
		Total	**44**	**600.00**

Bajaj Energy Limited PIN Code 242042 Maqsoodapur (SPN)

The Description of Rain Water Recharge.

The recharge pit & ponds pond adoption has been prepared for recharge of 10,48,000 m3 of water per year to full fill the requirement of CGWA guide line by Bajaj Energy Limited Unit Maqsoodapur, Shalalumpur, UP by constructing of Recharge Pit structure in plant premises and by pond adoption at neighbouring villages at periphery of the plants. As per calculation the total area is required for water recharge in Hectares 21.49. For this purpose the following have been chosen for water Recharge.

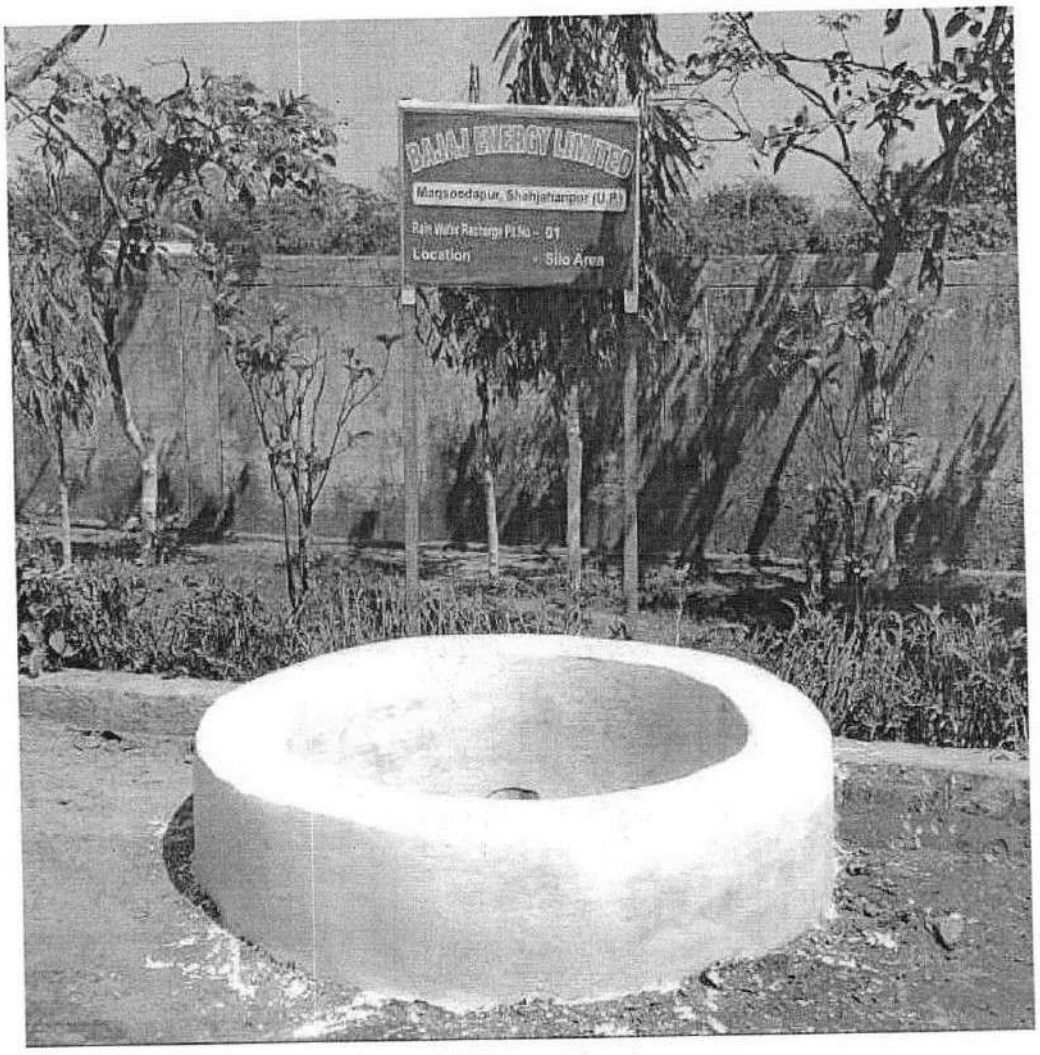


(3)

Rain Water harvesting on site

The two numbers of Recharge pit Structures for recharging the quantity of water is available at plant premises the picks is as under;

RWH-01

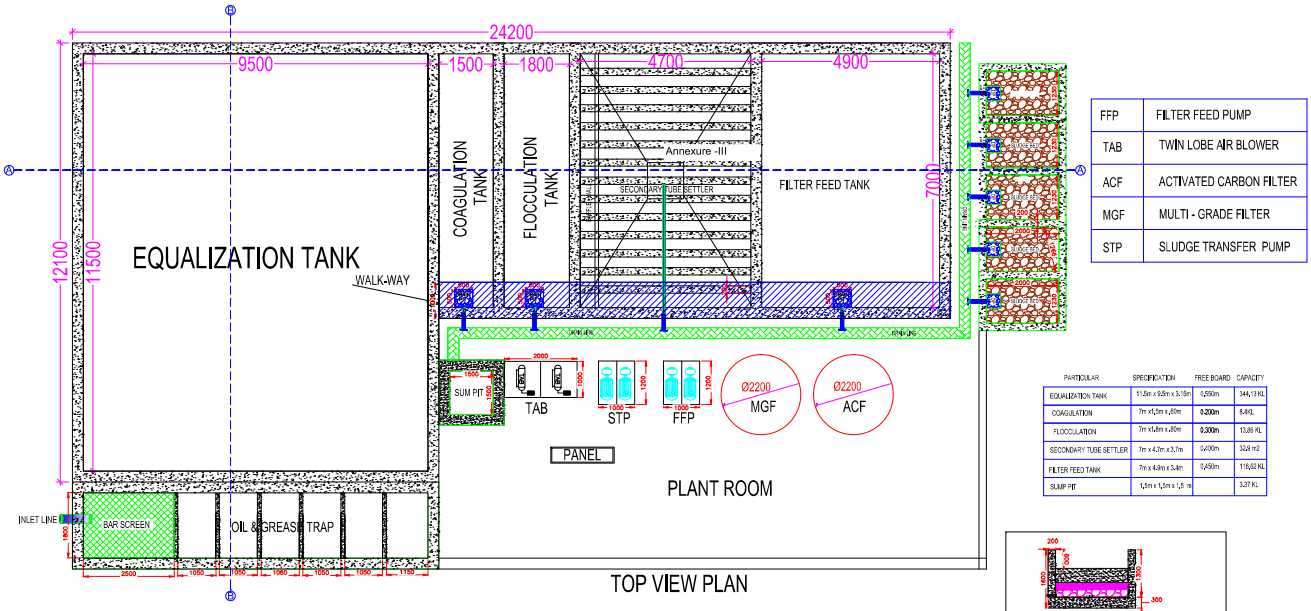


(4)

RWH-02


BAJAJ ENERGY LIMITED
Maqsoodapur, Shahjahanpur (U.P.)
Rain Water Recharge Pit No - 02
Location - TG Building Area

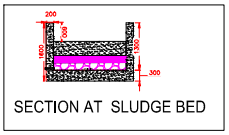
(5)

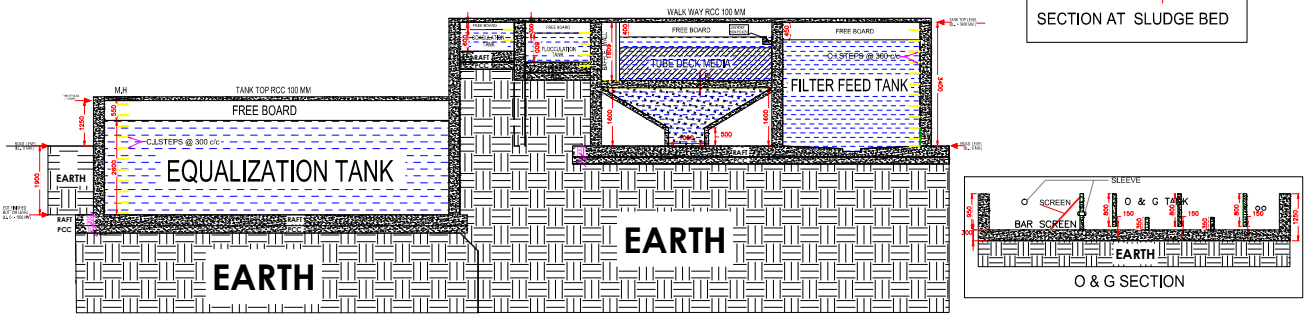


TOP VIEW PLAN

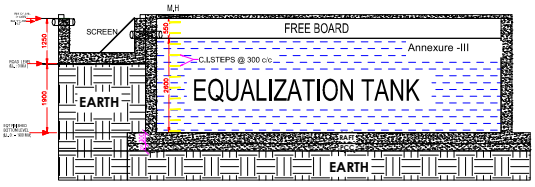
FFP	FILTER FEED PUMP
TAB	TWIN LOBE AIR BLOWER
ACF	ACTIVATED CARBON FILTER
MGF	MULTI - GRADE FILTER
STP	SLUDGE TRANSFER PUMP

PARTICULAR	SPECIFICATION	FREE BOARD	CAPACITY
EQUALIZATION TANK	11.5m x 9.0m x 3.16m	0.250m	344.13 KL
COAGULATION	7m x1.5m x 1.60m	0.300m	8.4KL
FLOCCULATION	7m x1.6m x 1.60m	0.300m	13.86 KL
SECONDARY TUBE SETTLER	7m x 4.2m x 3.7m	0.400m	32.8 m2
FILTER FEED TANK	7m x 4.9m x 3.4m	0.450m	116.62 KL
SUMP PIT	1.5m x 1.5m x 1.5 m		3.37 KL





SECTION AT (A-A)



SECTION AT (B-B)

REV	DATE	DESCRIPTION	BY	APPD
0	20.07.15	1000 KLD ETP DRAWING FOR BAJAJ ENERGY PVT.LTD.	PPK	

NETSOL WATER SOLUTIONS PVT. LTD.
FACTORY :PLOT NO-217 UDHOG KENDRA-II ECOTECH-3
GREATER NOIDA (G.B.NAGAR)
WEBSITE : www.netsolwater.com
HEAD OFFICE : J-176, SEC-41, NOIDA, U.P.
PH: 0120-6500577, Email : info@netsolwater.com

DRAWING TITLE :

ETP- STRUCTURAL & SECTION LAYOUT DRAWING

DRAWINGBY	:	YOGESH KUMAR
CHECKEDBY	:	SHAHID KHAN
APPROVEDBY	:	

SHEET SIZE - A2

DRAWING NO. 1OF 1

SHT NO. OF

FILE NAME NSW 01

Annexure -IX

OCEMS DETAILS OF BEL MAQSOODPUR		
URL	USER ID	PASSWORD
http://rtdms.cpcb.gov.in	operationefficiency.mqr@bajajenergy.com	Abc@12345

Bajaj Energy Limited
PIN Code 242042
Maqsoodapur (SPN)

BAJAJ ENERGY LIMITED
ETP Operation

Format No. F/COM/05/08

STATION:

DATE: 20/1/2024

S.No.	Time	ETP I/L Parameter: Appearance	pH	Cond. µS/cm	TSS PPM	Oil & Grease PPM	COD PPM	BOD PPM	MGF O/L Parameter: Appearance	pH	Cond. µS/cm	TSS PPM	Oil & Grease PPM	COD PPM	BOD PPM
	Range»	Clear	6.5-8.5		<100	<10	<100	<30	Clear	6.5-8.5		<100	<10	<100	<30
1	7:00														
2	11:00		7.55	2370	42					7.56	2370	40			
3	15:00		7.55	2365	40					7.65	2368	39			
4	19:00														
5	23:00														
6	3:00														

SHIFT-A REMARKS

MGF & ACF BW PASS clean.

S.No.	Time	ACF I/L Parameter: Appearance	pH	Cond. µS/cm	TSS PPM	Oil & Grease PPM	COD PPM	BOD PPM	ACF O/L Parameter: Appearance	pH	Cond. µS/cm	TSS PPM	Oil & Grease PPM	COD PPM	BOD PPM
	Range»	Clear	6.5-8.5		<100	<10	<100	<30	Clear	6.5-8.5		<100	<10	<100	<30
1	7:00														
2	11:00		7.50	2360	38					7.48	2360	37			
3	15:00		7.48	2356	37					7.47	2365	36			
4	19:00														
5	23:00														
6	3:00														

SHIFT-A REMARKS

S.No.	PUMP DESCRIPTION	STATUS SHIFT 'A'		STATUS SHIFT 'B'		STATUS SHIFT 'C'	
1	EFFLUENT LIFTING PUMP	I	II ✓	I	II	I	II
2	AIR BLOWER	I	II ✓	I	II	I	II
3	SLUDGE TRANSFER PUMP	I	II ✓	I	II	I	II
4	FILTER TRANSFER PUMP	I	II ✓	I	II	I	II
5	LIME DOSING PUMP	I ✓	II	I	II	I	II
6	ALUM DOSING PUMP	I ✓	II	I	II	I	II
7	POLY DOSING PUMP	I	II	I	II	I	II
8	HYPO DOSING PUMP	I	II	I	II		

Name of chemical	Initial stock Kg	Receipt Kg	Consumed Kg	Final stock Kg
Hypo			NIL	
Alum			3 Kg	
Lime			6 Kg	
Poly			0.100	

Quantity of Treated Water (KL/Day)	188
Quantity of Sludge generated (KL/Day)	

SHIFT-A REMARKS

BAJAJ ENERGY LIMITED
ETP Operation

Format No. F/EOM/05/08

STATION: DATE: 20/1/2024

Hours	Eqalisation Tank Level	ETP I/l Flow	Eff. Pump Disc. Pr.	Dosing Tank Level				Sludge Drying beds Status					Clear Water Tank Level	Sludge Trans. Pump Disc. Pr.	Filter Trans. Pump Disc. Pr.	MGF		ACF		ACF O/L Flow	Remarks
Parameter	%	M3/hr	kg/cm2	Alum Tank	Lime Tank	Poly Tank	Hypo Tank	I	II	III	IV	V		kg/cm2	kg/cm2	I/L Pr.	O/L Pr.	I/L Pr.	O/L Pr.		
Unit				%	%	%	%	%	%	%	%	%	%			kg/cm2	kg/cm2	kg/cm2	kg/cm2	M^3/hr	
Range																					
7:00																					
9:00																					
11:00	80	43	—	90	80	80	—	—	—	—	—	—	80	—	2.4	2.2	1.3	2.1	1.2	48	
13:00	60	—	—	60	50	50	—	—	—	—	—	—	60	—	2.4	2.2	1.3	2.1	1.2	—	
15:00	40	—	—	50	40	40	—	—	—	—	—	—	40	—	2.4	2.2	1.3	2.1	1.2	—	
17:00	30	—	—	30	30	30	—	—	—	—	—	—	30	—	2.4	2.2	1.3	2.1	1.2	—	
19:00																					
21:00																					
23:00																					
1:00																					
3:00																					
5:00																					

Remark-A Shift	E.T.P. Plant start 9.10am. Stopped. 5.50pm.	Operator-A Shift Sign: [signature]
Remark-B Shift		Operator-A Shift Sign:
Remark-C Shift		Operator-A Shift Sign:

BAJAJ ENERGY LIMITED

ETP Operation

Format No. F/com/105/08

STATION:

DATE: 21/11/2024

S.No	Time	ETP I/L Parameter							MGF O/L Parameter							SHIFT-A REMARKS
		Appearance	pH	Cond.	TSS	Oil & Grease	COD	BOD	Appearance	pH	Cond.	TSS	Oil & Grease	COD	BOD	
				µS/cm	PPM	PPM	PPM	PPM			µS/cm	PPM	PPM	PPM	PPM	
	Range»	Clear	6.5-8.5		<100	<10	<100	<30	Clear	6.5-8.5		<100	<10	<100	<30	
1	7:00															
2	11:00		7.60	2400	45					7.61	2395	44				
3	15:00		7.59	2394	44					7.60	2394	43				
4	19:00															
5	23:00															
6	3:00															

S.No	Time	ACF I/L Parameter							ACF O/L Parameter							SHIFT-A REMARKS
		Appearance	pH	Cond.	TSS	Oil & Grease	COD	BOD	Appearance	pH	Cond.	TSS	Oil & Grease	COD	BOD	
				µS/cm	PPM	PPM	PPM	PPM			µS/cm	PPM	PPM	PPM	PPM	
	Range»	Clear	6.5-8.5		<100	<10	<100	<30	Clear	6.5-8.5		<100	<10	<100	<30	
1	7:00															
2	11:00		7.56	2395	43					7.56	2390	42				
3	15:00		7.57	2394	42					7.59	2392	40				
4	19:00															
5	23:00															
6	3:00															

S.No	PUMP DESCRIPTION	STATUS SHIFT 'A'		STATUS SHIFT 'B'		STATUS SHIFT 'C'		Name of chemical	Initial stock Kg	Receipt Kg	Consumed Kg	Final stock Kg	SHIFT-A REMARKS
		I	II	I	II	I	II						
1	EFFLUENT LIFTING PUMP	I	✓ II	I	II	I	II	Hypo			5 L		
2	AIR BLOWER	I	✓ II	I	II	I	II	Alum			4 kg		
3	SLUDGE TRANSFER PUMP	I	✓ II	I	II	I	II	Lime			5 kg		
4	FILTER TRANSFER PUMP	✓ I	II	I	II	I	II	Poly			0.100		
5	LIME DOSING PUMP	✓ I	II	I	II	I	II						
6	ALUM DOSING PUMP	I	II	I	II	I	II	Quantity of Treated Water (KL/Day)	74				
7	POLY DOSING PUMP	I	II	I	II	I	II	Quantity of Sludge generated (KL/Day)					

Format No. F/ com/05/08

BAJAJ ENERGY LIMITED

ETP Operation

STATION: DATE: 21/1/2024

Hours	Eqalisation Tank Level	ETP I/l Flow	Eff. Pump Disc. Pr.	Dosing Tank Level				Sludge Drying beds Status					Clear Water Tank Level	Sludge Trans. Pump Disc. Pr.	Filter Trans. Pump Disc. Pr.	MGF		ACF		ACF O/L Flow	Remarks
Parameter	%	M3/hr	kg/cm2	Alum Tank	Lime Tank	Poly Tank	Hypo Tank	I	II	III	IV	V		kg/cm2	kg/cm2	I/L Pr.	O/L Pr.	I/L Pr.	O/L Pr.		
Unit				%	%	%	%	%	%	%	%	%	%			kg/cm2	kg/cm2	kg/cm2	kg/cm2	M³/hr	
Range																					
7:00																					
9:00																					
11:00	80	43	–	80	90	80	–	–	–	–	–	–	70	–	2.4	2.3	1.2	2.2	1.2	48	
13:00	60	–	–	60	70	50	–	–	–	–	–	–	60	–	2.4	2.3	1.2	2.2	1.2	–	
15:00	50	–	–	40	50	40	–	–	–	–	–	–	40	–	2.4	2.3	1.2	2.2	1.2	–	
17:00	30	–	–	30	30	30	–	–	–	–	–	–	30	–	2.4	2.3	1.2	2.2	1.2	–	
19:00																					
21:00																					
23:00																					
1:00																					
3:00																					
5:00																					

Remark-A Shift	E-T.P. Plant Start 9:10AM. Stopped 5:50PM.	Operator-A Shift Sign: Dhf
emark-B Shift		Operator-A Shift Sign:
nark-C Shift		Operator-A Shift Sign:

BAJAJ ENERGY LIMITED

ETP Operation

Format No. F/eom/05/08

STATION:

DATE: 22/1/2024

ETP I/L Parameter

S.No.	Time	Appearance	pH	Cond.	TSS	Oil & Grease	COD	BOD
				µS/cm	PPM	PPM	PPM	PPM
	Range»	Clear	6.5-8.5		<100	<10	<100	<30
1	7:00							
2	11:00		7.70	2390	38			
3	15:00		7.69	2288	37			
4	19:00							
5	23:00							
6	3:00							

MGF O/L Parameter

Appearance	pH	Cond.	TSS	Oil & Grease	COD	BOD
		µS/cm	PPM	PPM	PPM	PPM
Clear	6.5-8.5		<100	<10	<100	<30
	7.69	2290	37			
	7.68	2287	36			

SHIFT-A REMARKS

MGF & ACF
BIG BASSE Lom.

ACF I/L Parameter

S.No.	Time	Appearance	pH	Cond.	TSS	Oil & Grease	COD	BOD
				µS/cm	PPM	PPM	PPM	PPM
	Range»	Clear	6.5-8.5		<100	<10	<100	<30
1	7:00							
2	11:00		7.68	2380	36			
3	15:00		7.67	2378	35			
4	19:00							
5	23:00							
6	3:00							

ACF O/L Parameter

Appearance	pH	Cond.	TSS	Oil & Grease	COD	BOD
		µS/cm	PPM	PPM	PPM	PPM
Clear	6.5-8.5		<100	<10	<100	<30
	7.60	2380	35			
	7.58	2375	33			

SHIFT-A REMARKS

S.No.	PUMP DESCRIPTION	STATUS SHIFT 'A'		STATUS SHIFT 'B'		STATUS SHIFT 'C'	
1	EFFLUENT LIFTING PUMP	I	✓ II	I	II	I	II
2	AIR BLOWER	I	✓ II	I	II	I	II
3	SLUDGE TRANSFER PUMP	I	✓ II	I	II	I	II
4	FILTER TRANSFER PUMP	✓ I	II	I	II	I	II
5	LIME DOSING PUMP	✓ I	II	I	II	I	II
6	ALUM DOSING PUMP	I	II	I	II	I	II

Name of chemical	Initial stock Kg	Receipt Kg	Consumed Kg	Final stock Kg
Hypo			NIL	
Alum			3.59	
Lime			6.89	
Poly			0.00	
Quantity of Treated Water (KL/Day)	105			
Quantity of Sludge				

SHIFT-A REMARKS

BAJAJ ENERGY LIMITED

ETP Operation

Format No. F/com/05/08

STATION:

DATE: 22/1/2024

Hours	Eqalisation Tank Level	ETP I/l Flow	Eff. Pump Disc. Pr.	Dosing Tank Level				Sludge Drying beds Status					Clear Water Tank Level	Sludge Trans. Pump Disc. Pr.	Filter Trans. Pump Disc. Pr.	MGF		ACF		ACF O/L Flow	Remarks
Parameter	%	M3/hr	kg/cm2	Alum Tank	Lime Tank	Poly Tank	Hypo Tank	I	II	III	IV	V		kg/cm2	kg/cm2	I/L Pr.	O/L Pr.	I/L Pr.	O/L Pr.		
Unit				%	%	%	%	%	%	%	%	%	%			kg/cm2	kg/cm2	kg/cm2	kg/cm2	M^3/hr	
Range																					
7:00																					
9:00																					
11:00	70	43	–	90	90	80	–	–	–	–	–	–	80	–	2.4	2.3	1.3	2.2	1.1	48	
13:00	50	–	–	70	60	50	–	–	–	–	–	–	60	–	2.4	2.3	1.3	2.2	1.1	–	
15:00	40	–	–	40	50	30	–	–	–	–	–	–	40	–	2.4	2.3	1.3	2.2	1.1	–	
17:00	30	–	–	30	30	20	–	–	–	–	–	–	30	–	2.4	2.3	1.3	2.2	1.1	–	
19:00																					
21:00																					
23:00																					
1:00																					
3:00																					
5:00																					

Remark-A Shift	E.T.P Plant Start. 9:10 AM. Stopped. 5:50 PM.	Operator-A Shift Sign:
Remark-B Shift		Operator-A Shift Sign:
Remark-C Shift		Operator-A Shift Sign:

BAJAJ ENERGY LIMITED

ETP Operation

Format No. F/Comb/S/o8

STATION:

DATE 23/1/2024

S.No.	Time	ETP I/L Parameter: Appearance	pH	Cond.	TSS	Oil & Grease	COD	BOD	MGRO/L Parameter: Appearance	pH	Cond.	TSS	Oil & Grease	COD	BOD
				µS/cm	PPM	PPM	PPM	PPM			µS/cm	PPM	PPM	PPM	PPM
	Range»	Clear	6.5-8.5		<100	<10	<100	<30	Clear	6.5-8.5		<100	<10	<100	<30
1	7:00														
2	11:00		7·80	2380	35					7·80	2380	36			
3	15:00		7·81	2379	33					7·82	2378	34			
4	19:00														
5	23:00														
6	3:00														

SHIFT-A REMARKS

S.No.	Time	ACF I/L Parameter: Appearance	pH	Cond.	TSS	Oil & Grease	COD	BOD	ACFO/L Parameter: Appearance	pH	Cond.	TSS	Oil & Grease	COD	BOD
				µS/cm	PPM	PPM	PPM	PPM			µS/cm	PPM	PPM	PPM	PPM
	Range»	Clear	6.5-8.5		<100	<10	<100	<30	Clear	6.5-8.5		<100	<10	<100	<30
1	7:00														
2	11:00		7·50	2379	32					7·50	2377	33			
3	15:00		7·48	2377	31					7·48	2375	30			
4	19:00														
5	23:00														
6	3:00														

SHIFT-A REMARKS

S.No.	PUMP DESCRIPTION	STATUS SHIFT 'A'		STATUS SHIFT 'B'		STATUS SHIFT 'C'	
		I	II	I	II	I	II
1	EFFLUENT LIFTING PUMP	I	✓ II	I	II	I	II
2	AIR BLOWER	I	✓ II	I	II	I	II
3	SLUDGE TRANSFER PUMP	I	✓ II	I	II	I	II
4	FILTER TRANSFER PUMP	I	✓ II	I	II	I	II
5	LIME DOSING PUMP	✓	II	I	II	I	II
6	ALUM DOSING PUMP	✓	II	I	II	I	II
7	POLY DOSING PUMP	I	II	I	II	I	II
	... DOSING PUMP						

Name of chemical	Initial stock Kg	Receipt Kg	Consumed Kg	Final stock Kg
Hypo			NIL	
Alum			3·Kg	
Lime			5·Kg	
Poly			0·1Kg	

Quantity of Treated Water (KL/Day)	126
Quantity of Sludge Generated (KL/Day)	

SHIFT-A REMARKS

BAJAJ ENERGY LIMITED
ETP Operation

Format No. F/Com/05/08

DATE: 23/1/2024

Eff. Pump Disc. Pr.	Dosing Tank Level				Sludge Drying beds Status					Clear Water Tank Level	Sludge Trans. Pump Disc. Pr.	Filter Trans. Pump Disc. Pr.	MGF		ACF		ACF O/L Flow	Remarks
kg/cm2	Alum Tank %	Lime Tank %	Poly Tank %	Hypo Tank %	I %	II %	III %	IV %	V %	%	kg/cm2	kg/cm2	I/L Pr. kg/cm2	O/L Pr. kg/cm2	I/L Pr. kg/cm2	O/L Pr. kg/cm2	M³/hr	
—	90	80	90	—	—	—	—	—	—	80	—	2.4	2.2	1.2	2.1	1.1	48	
—	60	50	70	—	—	—	—	—	—	60	—	2.4	2.4	1.2	2.1	1.1	—	
—	50	40	50	—	—	—	—	—	—	40	—	2.4	2.2	1.2	2.1	1.1	—	
—	30	30	30	—	—	—	—	—	—	30	—	2.4	2.2	1.2	2.1	1.1	—	

Plant Start. 9:00AM. Stopped. 5:50PM

Operator-A Shift Sign:

Operator-A Shift Sign:

Operator-A Shift Sign:

BAJAJ ENERGY LIMITED
ETP Operation

Format No. F/[illegible]

STATION:

DATE: 24/1/2024

S.No.	Time	ETP I/L Parameter Appearance	pH	Cond.	TSS	Oil & Grease	COD	BOD	MGF0/L Parameter Appearance	pH	Cond.	TSS	Oil & Grease	COD	BOD
				µS/cm	PPM	PPM	PPM	PPM			µS/cm	PPM	PPM	PPM	PPM
	Range»	Clear	6.5-8.5		<100	<10	<100	<30	Clear	6.5-8.5		<100	<10	<100	<30
1	7:00														
2	11:00		7.60	2380	30					7.61	2380	30			
3	15:00		7.61	2379	30					7.62	2381	29			
4	19:00														
5	23:00														
6	3:00														

SHIFT-A REMARKS

MGF&ACF
[illegible]

S.No.	Time	ACF I/L Parameter Appearance	pH	Cond.	TSS	Oil & Grease	COD	BOD	ACF0/L Parameter Appearance	pH	Cond.	TSS	Oil & Grease	COD	BOD
				µS/cm	PPM	PPM	PPM	PPM			µS/cm	PPM	PPM	PPM	PPM
	Range»	Clear	6.5-8.5		<100	<10	<100	<30	Clear	6.5-8.5		<100	<10	<100	<30
1	7:00														
2	11:00		7.60	2278	29					7.50	2380	28			
3	15:00		7.59	2275	29					7.50	2380	27			
4	19:00														
5	23:00														
6	3:00														

SHIFT-A REMARKS

S.No.	PUMP DESCRIPTION	STATUS SHIFT 'A'		STATUS SHIFT 'B'		STATUS SHIFT 'C'	
1	EFFLUENT LIFTING PUMP	I	✓ II	I	II	I	II
2	AIR BLOWER	I	✓ II	I	II	I	II
3	SLUDGE TRANSFER PUMP	I	✓ II	I	II	I	II
4	FILTER TRANSFER PUMP	I	✓ II	I	II	I	II
5	LIME DOSING PUMP	✓ I	II	I	II	I	II
6	ALUM DOSING PUMP	✓ I	II	I	II	I	II
7	POLY DOSING PUMP	I	II	I	II	I	II
8	HYPO DOSING PUMP	I	II	I	II	I	II

Name of chemical	Initial stock Kg	Receipt Kg	Consumed Kg	Final stock Kg
Hypo			NIL	
Alum			4 Kg	
Lime			10 kg	
Poly			0/cc	

Quantity of Treated Water (KL/Day)	314
Quantity of Sludge generated (KL/Day)	

SHIFT-A REMARKS

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TEST CERTIFICATE

Annexure X

Issued To: M/s Bajaj Energy Ltd.

Address: Village - Maqsoodapur, Tehsi Pawayan, District - Shahjahanpur,Uttar Pradesh. (242401)

Report Code	**: AAQ -24122301**
ULR No.	**: TC681423000019953 F**
Test Report of	**: Ambient Air Quality**
Service Request No	**: NTL/SRF/12/23-15**
Service Request Date	**: 20/12/2023**
Report Issue Date	**: 30/12/2023**

SAMPLING & ANALYSIS DATA

Sample Drawn On	:	23/12/2023
Sample Drawn By	:	NTL
Sample description	:	**Ambient Air**
Sampling Location	:	**Maqsoodapur Village**
Sampling Plan &Procedure	:	SOP-AAQ/08
Analysis Duration	:	24/12/2023 to 29/12/2023
Average Flow Rate of SPM (m^3/min.)	:	1.12
Average Flow Rate of Gases (lpm)	:	1.0
Sampling Instrument Used	:	Respirable Dust Sampler (PM_{10}), Fine Particulate ($PM_{2.5}$) Sampler
Weather Condition	:	Clear
Wind Direction	:	East to West
Sampling Machine Placed at Height	:	1.7 Mtr (from ground level)

TEST RESULT

S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM_{10})	IS:5182 Part-XXIII	65.3	µg /m^3	100.0
2.	Particulate Matter ($PM_{2.5}$)	CPCB Volume – 1 / Gravimetric	31.0	µg /m^3	60.0
3.	Sulphur dioxide (as SO_2)	IS:5182 Part-II	9.5	µg /m^3	80.0
4.	Nitrogen dioxide (as NO_2)	IS:5182 Part-VI	13.3	µg /m^3	80.0
5.	Carbon monoxide (as CO)	IS:5182 Part-X	< 1.10	mg/m^3	4.0

Notes:

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2. Responsibility of the Laboratory is limited to the invoiced amount only.
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4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

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TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd.

Address: Village - Maqsoodapur, Tehsi Pawayan, District - Shahjahanpur,Uttar Pradesh. (242401)

Report Code	**: AAQ -241223-02**
ULR No.	**: TC681423000019954 F**
Test Report of	**: Ambient Air Quality**
Service Request No	**: NTL/SRF/12/23-15**
Service Request Date	**: 20/12/2023**
Report Issue Date	**: 30/12/2023**

SAMPLING & ANALYSIS DATA

Sample Drawn On	:	23/12/2023
Sample Drawn By	:	NTL
Sample description	:	**Ambient Air**
Sampling Location	:	**Bhami Village**
Sampling Plan &Procedure	:	SOP-AAQ/08
Analysis Duration	:	24/12/2023 to 29/12/2023
Average Flow Rate of SPM (m^3/min.)	:	1.10
Average Flow Rate of Gases (lpm)	:	1.0
Sampling Instrument Used	:	Respirable Dust Sampler (PM_{10}), Fine Particulate ($PM_{2.5}$) Sampler
Weather Condition	:	Clear
Wind Direction	:	East to West
Sampling Machine Placed at Height	:	1.8 Mtr (from ground level)

TEST RESULT

S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM_{10})	IS:5182 Part-XXIII	66.4	µg /m^3	100.0
2.	Particulate Matter ($PM_{2.5}$)	CPCB Volume – 1 / Gravimetric	32.5	µg /m^3	60.0
3.	Sulphur dioxide (as SO_2)	IS:5182 Part-II	8.4	µg /m^3	80.0
4.	Nitrogen dioxide (as NO_2)	IS:5182 Part-VI	13.6	µg /m^3	80.0
5.	Carbon monoxide (as CO)	IS:5182 Part-X	< 1.10	mg/m^3	4.0

Notes:

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TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd.

Address: Village - Maqsoodapur, Tehsi Pawayan, District - Shahjahanpur,Uttar Pradesh. (242401)

Report Code	**: AAQ -241223-03**
ULR No.	**: TC681423000019955 F**
Test Report of	**: Ambient Air Quality**
Service Request No	**: NTL/SRF/12/23-15**
Service Request Date	**: 20/12/2023**
Report Issue Date	**: 30/12/2023**

SAMPLING & ANALYSIS DATA

Sample Drawn On	:	23/12/2023
Sample Drawn By	:	NTL
Sample description	:	**Ambient Air**
Sampling Location	:	**Residential Colony Corner**
Sampling Plan &Procedure	:	SOP-AAQ/08
Analysis Duration	:	24/12/2023 to 29/12/2023
Average Flow Rate of SPM (m^3/min.)	:	1.14
Average Flow Rate of Gases (lpm)	:	1.0
Sampling Instrument Used	:	Respirable Dust Sampler (PM_{10}), Fine Particulate ($PM_{2.5}$) Sampler
Weather Condition	:	Clear
Wind Direction	:	East to West
Sampling Machine Placed at Height	:	1.8 Mtr (from ground level)

TEST RESULT

S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM_{10})	IS:5182 Part-XXIII	75.8	µg /m^3	100.0
2.	Particulate Matter ($PM_{2.5}$)	CPCB Volume – 1 / Gravimetric	44.0	µg /m^3	60.0
3.	Sulphur dioxide (as SO_2)	IS:5182 Part-II	10.8	µg /m^3	80.0
4.	Nitrogen dioxide (as NO_2)	IS:5182 Part-VI	17.3	µg /m^3	80.0
5.	Carbon monoxide (as CO)	IS:5182 Part-X	< 1.10	mg/m^3	4.0

Notes:

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Issued To: M/s Bajaj Energy Ltd.

Address: Village - Maqsoodapur, Tehsi Pawayan, District - Shahjahanpur,Uttar Pradesh. (242401)

Report Code	**: AAQ -241223-04**
ULR No.	**: TC6814230000019956 F**
Test Report of	**: Ambient Air Quality**
Service Request No	**: NTL/SRF/12/23-15**
Service Request Date	**: 20/12/2023**
Report Issue Date	**: 30/12/2023**

SAMPLING & ANALYSIS DATA

Sample Drawn On	:	23/12/2023
Sample Drawn By	:	NTL
Sample description	:	**Ambient Air**
Sampling Location	:	**TG-2 Corner**
Sampling Plan &Procedure	:	SOP-AAQ/08
Analysis Duration	:	24/12/2023 to 29/12/2023
Average Flow Rate of SPM (m^3/min.)	:	1.15
Average Flow Rate of Gases (lpm)	:	1.0
Sampling Instrument Used	:	Respirable Dust Sampler (PM_{10}), Fine Particulate ($PM_{2.5}$) Sampler
Weather Condition	:	Clear
Wind Direction	:	East to West
Sampling Machine Placed at Height	:	1.6 Mtr (from ground level)

TEST RESULT

S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM_{10})	IS:5182 Part-XXIII	82.3	µg /m^3	100.0
2.	Particulate Matter ($PM_{2.5}$)	CPCB Volume – 1 / Gravimetric	48.8	µg /m^3	60.0
3.	Sulphur dioxide (as SO_2)	IS:5182 Part-II	12.2	µg /m^3	80.0
4.	Nitrogen dioxide (as NO_2)	IS:5182 Part-VI	20.7	µg /m^3	80.0
5.	Carbon monoxide (as CO)	IS:5182 Part-X	< 1.10	mg/m^3	4.0

Notes:

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Issued To: M/s Bajaj Energy Ltd.

Address: Village - Maqsoodapur, Tehsi Pawayan, District - Shahjahanpur,Uttar Pradesh. (242401)

Report Code	**: AAQ -241223-05**
ULR No.	**: TC6814230000019957 F**
Test Report of	**: Ambient Air Quality**
Service Request No	**: NTL/SRF/12/23-15**
Service Request Date	**: 20/12/2023**
Report Issue Date	**: 30/12/2023**

SAMPLING & ANALYSIS DATA

Sample Drawn On	:	23/12/2023
Sample Drawn By	:	NTL
Sample description	:	**Ambient Air**
Sampling Location	:	**Near Power Gate**
Sampling Plan &Procedure	:	SOP-AAQ/08
Analysis Duration	:	24/12/2023 to 29/12/2023
Average Flow Rate of SPM (m^3/min.)	:	1.10
Average Flow Rate of Gases (lpm)	:	1.0
Sampling Instrument Used	:	Respirable Dust Sampler (PM_{10}), Fine Particulate ($PM_{2.5}$) Sampler
Weather Condition	:	Clear
Wind Direction	:	East to West
Sampling Machine Placed at Height	:	1.8 Mtr (from ground level)

TEST RESULT

S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM_{10})	IS:5182 Part-XXIII	80.0	µg /m^3	100.0
2.	Particulate Matter ($PM_{2.5}$)	CPCB Volume – 1 / Gravimetric	43.5	µg /m^3	60.0
3.	Sulphur dioxide (as SO_2)	IS:5182 Part-II	10.9	µg /m^3	80.0
4.	Nitrogen dioxide (as NO_2)	IS:5182 Part-VI	17.2	µg /m^3	30.0
5.	Carbon monoxide (as CO)	IS:5182 Part-X	< 1.10	mg/m^3	4.0

Notes:

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Issued To: M/s Bajaj Energy Ltd. **Address: Village - Maqsoodapur, Tehsi Pawayan, District - Shahjahanpur,Uttar Pradesh. (242401)**	**Report Code : AAQ -241223-06** **ULR No. : TC6814230000019958 F** **Test Report of : Ambient Air Quality** **Service Request No : NTL/SRF/12/23-15** **Service Request Date : 20/12/2023** **Report Issue Date : 30/12/2023**

SAMPLING & ANALYSIS DATA

Sample Drawn On	:	23/12/2023
Sample Drawn By	:	NTL
Sample description	:	**Ambient Air**
Sampling Location	:	**Cane Yard Corner**
Sampling Plan &Procedure	:	SOP-AAQ/08
Analysis Duration	:	24/12/2023 to 29/12/2023
Average Flow Rate of SPM (m^3/min.)	:	1.16
Average Flow Rate of Gases (lpm)	:	1.0
Sampling Instrument Used	:	Respirable Dust Sampler (PM_{10}), Fine Particulate ($PM_{2.5}$) Sampler
Weather Condition	:	Clear
Wind Direction	:	East to West
Sampling Machine Placed at Height	:	1.6 Mtr (from ground level)

TEST RESULT

S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM_{10})	IS:5182 Part-XXIII	76.6	µg /m^3	100.0
2.	Particulate Matter ($PM_{2.5}$)	CPCB Volume – 1 / Gravimetric	47.6	µg /m^3	60.0
3.	Sulphur dioxide (as SO_2)	IS:5182 Part-II	11.9	µg /m^3	80.0
4.	Nitrogen dioxide (as NO_2)	IS:5182 Part-VI	22.4	µg /m^3	80.0
5.	Carbon monoxide (as CO)	IS:5182 Part-X	< 1.10	mg/m^3	4.0

Notes:

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TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd. **Address: Village - Maqsoodapur, Tehsi Pawayan, District - Shahjahanpur,Uttar Pradesh. (242401)**	**Report Code : WW -241223-01** **ULR No. : TC6814230000019968 F** **Test Report of : Waste Water** **Service Request No : NTL/SRF/12/23-15** **Service Request Date : 20/12/2023** **Report Issue Date : 30/12/2023**

SAMPLING & ANALYSIS DATA

Sample Received On	:	24/12/2023
Sample Drawn By	:	NTL
Sample Description	:	ETP Inlet
Sample Quantity/Packing detail	:	1 litre pet bottle
Weather Conditions	:	Normal
Analysis Duration	:	24/12/2023 to 29/12/2023

TEST RESULTS

S.No	Parameter	Test Method	Results	Units
1.	pH	IS:3025(Part-11):1983	7.82	-
2.	Total Suspended Solid (TSS)	IS:3025(Part-17):1984	21.4	mg/l
3.	Chemical Oxygen Demand (as O_2)	APHA 5220 B:2005	150.0	mg/l
4.	Biological Oxygen Demand (as O_2) (3 days at 27^{0C})	IS:3025(Part-44):1993	45.0	mg/l
5.	Oil & grease	IS:3025(Part-39):1984	3.51	mg/l

Notes:

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TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd. **Address: Village - Maqsoodapur, Tehsi Pawayan, District - Shahjahanpur,Uttar Pradesh. (242401)**	**Report Code : WW -241223-02** **ULR No. : TC6814230000019969 F** **Test Report of : Waste Water** **Service Request No : NTL/SRF/12/23-15** **Service Request Date : 20/12/2023** **Report Issue Date : 30/12/2023**

SAMPLING & ANALYSIS DATA

Sample Received On	:	24/12/2023
Sample Drawn By	:	NTL
Sample Description	:	ETP Outlet
Sample Quantity/Packing detail	:	1 litre pet bottle
Weather Conditions	:	Normal
Analysis Duration	:	24/12/2023 to 29/12/2023

TEST RESULTS

S.No.	Parameter	Test Method	Results	Limit as per CPCB Norms
1.	pH	IS:3025(P-11)	7.65	5 0-9.0
2.	Total Suspended Solid (TSS)mg/l	IS:3025(P-17)	10.8	100
3.	Chemical Oxygen Demand (as O_2) mg/l	APHA 5220 B-2005	44.0	250
4.	Biological Oxygen Demand (as O_2) mg/l	IS:3025(P-44)	13.2	30
5.	Oil & Grease (mg/l)	IS:3025(P-39)	<1.0	10

EPA- Environmental Protection Act-1986

Notes:

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TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd.

Address: Village - Maqsoodapur, Tehsi Pawayan, District - Shahjahanpur,Uttar Pradesh. (242401)

Report Code	**: ANQ -241223-01**
ULR No.	**: TC6814230000019959 F**
Test Report of	**: Ambient Noise Quality**
Service Request No	**: NTL/SRF/12/23-15**
Service Request Date	**: 20/12/2023**
Report Issue Date	**: 30/12/2023**

SAMPLING & ANALYSIS DATA

Date of Monitoring	:	23/12/2023
Date of Sample Received	:	24/12/2023
Sampling Done by	:	NTL
Sample Location	:	Inside T.G Building
Nature of Sample	:	Ambient Noise (24 Hrs.)
Sampling Method	:	By Sound Level Meter

Sl. No	Test Parameters	Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
				Category of Area/ Zone	Day Time	Night Time
1	**EQUIVALENT NOISE LEVEL** (6.0 AM TO 10.0PM)	73.8	dB(A	--	--	--
2.0	**EQUIVALENT NOISE LEVEL** (10 PM TO 6.0AM)	60.1	dB(A	--	--	--
				--	--	--
				A.Industrial Area	75	70
				B.Commercial Area	65	55
				C.Residential Area	55	45
				D.Silence Zone	50	40

****End of Report****

Notes:

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TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd.

Address: Village - Maqsoodapur, Tehsi Pawayan, District - Shahjahanpur,Uttar Pradesh. (242401)

Report Code	**: ANQ -241223-02**
ULR No.	**: TC6814230000019960 F**
Test Report of	**: Ambient Noise Quality**
Service Request No	**: NTL/SRF/12/23-15**
Service Request Date	**: 20/12/2023**
Report Issue Date	**: 30/12/2023**

SAMPLING & ANALYSIS DATA

Date of Monitoring	:	23/12/2023
Date of Sample Received	:	24/12/2023
Sampling Done by	:	NTL
Sample Location	:	Boiler Area
Nature of Sample	:	Ambient Noise (24 Hrs.)
Sampling Method	:	By Sound Level Meter

Sl. No	Test Parameters	Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
				Category of Area/ Zone	Day Time	Night Time
1	**EQUIVALENT NOISE LEVEL** (6.0 AM TO 10.0PM)	74.5	dB(A	--	--	--
2.0	**EQUIVALENT NOISE LEVEL** (10 PM TO 6.0AM)	63.2	dB(A	--	--	--
				--	--	--
				A.Industrial Area	75	70
				B.Commercial Area	65	55
				C.Residential Area	55	45
				D.Silence Zone	50	40

****End of Report****

Notes:

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5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

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Authorized Signatory

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TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd.

Address: Village - Maqsoodapur, Tehsi Pawayan, District - Shahjahanpur,Uttar Pradesh. (242401)

Report Code	**: ANQ -241223-03**
ULR No.	**: TC6814230000019961 F**
Test Report of	**: Ambient Noise Quality**
Service Request No	**: NTL/SRF/12/23-15**
Service Request Date	**: 20/12/2023**
Report Issue Date	**: 30/12/2023**

SAMPLING & ANALYSIS DATA

Date of Monitoring	:	23/12/2023
Date of Sample Received	:	24/12/2023
Sampling Done by	:	NTL
Sample Location	:	Main Gate
Nature of Sample	:	Ambient Noise (24 Hrs.)
Sampling Method	:	By Sound Level Meter

Sl. No	Test Parameters	Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
				Category of Area/ Zone	Day Time	Night Time
1	**EQUIVALENT NOISE LEVEL** (6.0 AM TO 10.0PM)	70.1	dB(A	--	--	--
2.0	**EQUIVALENT NOISE LEVEL** (10 PM TO 6.0AM)	58.5	dB(A	--	--	--
				--	--	--
				A.Industrial Area	75	70
				B.Commercial Area	65	55
				C.Residential Area	55	45
				D.Silence Zone	50	40

****End of Report****

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
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TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd.

Address: Village - Maqsoodapur, Tehsi Pawayan, District - Shahjahanpur,Uttar Pradesh. (242401)

Report Code	**: ANQ -241223-04**
ULR No.	**: TC6814230000019962 F**
Test Report of	**: Ambient Noise Quality**
Service Request No	**: NTL/SRF/12/23-15**
Service Request Date	**: 20/12/2023**
Report Issue Date	**: 30/12/2023**

SAMPLING & ANALYSIS DATA

Date of Monitoring	:	23/12/2023
Date of Sample Received	:	24/12/2023
Sampling Done by	:	NTL
Sample Location	:	Coal Crusher
Nature of Sample	:	Ambient Noise (24 Hrs.)
Sampling Method	:	By Sound Level Meter

Sl. No	Test Parameters	Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
				Category of Area/ Zone	Day Time	Night Time
1	**EQUIVALENT NOISE LEVEL** (6.0 AM TO 10.0PM)	75.6	dB(A	--	--	--
2.0	**EQUIVALENT NOISE LEVEL** (10 PM TO 6.0AM)	64.8	dB(A	--	--	--
				--	--	--
				A.Industrial Area	75	70
				B.Commercial Area	65	55
				C.Residential Area	55	45
				D.Silence Zone	50	40

****End of Report****

Notes:

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TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd.

Address: Village - Maqsoodapur, Tehsi Pawayan, District - Shahjahanpur,Uttar Pradesh. (242401)

Report Code	**: ANQ -241223-05**
ULR No.	**: TC6814230000019963 F**
Test Report of	**: Ambient Noise Quality**
Service Request No	**: NTL/SRF/12/23-15**
Service Request Date	**: 20/12/2023**
Report Issue Date	**: 30/12/2023**

SAMPLING & ANALYSIS DATA

Date of Monitoring	:	23/12/2023
Date of Sample Received	:	24/12/2023
Sampling Done by	:	NTL
Sample Location	:	Near Ash Silo
Nature of Sample	:	Ambient Noise (24 Hrs.)
Sampling Method	:	By Sound Level Meter

Sl. No	Test Parameters	Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
				Category of Area/ Zone	Day Time	Night Time
1	**EQUIVALENT NOISE LEVEL** (6.0 AM TO 10.0PM)	67.2	dB(A	--	--	--
2.0	**EQUIVALENT NOISE LEVEL** (10 PM TO 6.0AM)	57.9	dB(A	--	--	--
				--	--	--
				A.Industrial Area	75	70
				B.Commercial Area	65	55
				C.Residential Area	55	45
				D.Silence Zone	50	40

****End of Report****

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
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TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd.

Address: Village - Maqsoodapur, Tehsi Pawayan, District - Shahjahanpur,Uttar Pradesh. (242401)

Report Code	**: ANQ -241223-06**
ULR No.	**: TC6814230000019964 F**
Test Report of	**: Ambient Noise Quality**
Service Request No	**: NTL/SRF/12/23-15**
Service Request Date	**: 20/12/2023**
Report Issue Date	**: 30/12/2023**

SAMPLING & ANALYSIS DATA

Date of Monitoring	:	23/12/2023
Date of Sample Received	:	24/12/2023
Sampling Done by	:	NTL
Sample Location	:	Near DM Plant
Nature of Sample	:	Ambient Noise (24 Hrs.)
Sampling Method	:	By Sound Level Meter

Sl. No	Test Parameters	Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
				Category of Area/ Zone	Day Time	Night Time
1	EQUIVALENT NOISE LEVEL (6.0 AM TO 10.0PM)	78.3	dB(A	--	--	--
2.0	EQUIVALENT NOISE LEVEL (10 PM TO 6.0AM)	64.0	dB(A	--	--	--
				--	--	--
				A.Industrial Area	75	70
				B.Commercial Area	65	55
				C.Residential Area	55	45
				D.Silence Zone	50	40

****End of Report****

Notes:

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Issued To: M/s Bajaj Energy Ltd.

Address: Village - Maqsoodapur, Tehsi Pawayan, District - Shahjahanpur,Uttar Pradesh. (242401)

Report Code	**: ANQ -241223-07**
ULR No.	**: TC6814230000019965 F**
Test Report of	**: Ambient Noise Quality**
Service Request No	**: NTL/SRF/12/23-15**
Service Request Date	**: 20/12/2023**
Report Issue Date	**: 30/12/2023**

SAMPLING & ANALYSIS DATA

Date of Monitoring	:	23/12/2023
Date of Sample Received	:	24/12/2023
Sampling Done by	:	NTL
Sample Location	:	Coal Yard
Nature of Sample	:	Ambient Noise (24 Hrs.)
Sampling Method	:	By Sound Level Meter

Sl. No	Test Parameters	Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
				Category of Area/ Zone	Day Time	Night Time
1	**EQUIVALENT NOISE LEVEL** (6.0 AM TO 10.0PM)	75.2	dB(A	--	--	--
2.0	**EQUIVALENT NOISE LEVEL** (10 PM TO 6.0AM)	64.8	dB(A	--	--	--
				--	--	--
				A.Industrial Area	75	70
				B.Commercial Area	65	55
				C.Residential Area	55	45
				D.Silence Zone	50	40

****End of Report****

Notes:

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Issued To: M/s Bajaj Energy Ltd.

Address: Village - Maqsoodapur, Tehsi Pawayan, District - Shahjahanpur,Uttar Pradesh. (242401)

Report Code	**: ANQ -241223-08**
ULR No.	**: TC6814230000019966 F**
Test Report of	**: Ambient Noise Quality**
Service Request No	**: NTL/SRF/12/23-15**
Service Request Date	**: 20/12/2023**
Report Issue Date	**: 30/12/2023**

SAMPLING & ANALYSIS DATA

Date of Monitoring	:	23/12/2023
Date of Sample Received	:	24/12/2023
Sampling Done by	:	NTL
Sample Location	:	Near Admin Building
Nature of Sample	:	Ambient Noise (24 Hrs.)
Sampling Method	:	By Sound Level Meter

SI. No	Test Parameters	Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
				Category of Area/ Zone	Day Time	Night Time
1	**EQUIVALENT NOISE LEVEL** (6.0 AM TO 10.0PM)	65.9	dB(A	--	--	--
2.0	**EQUIVALENT NOISE LEVEL** (10 PM TO 6.0AM)	50.8	dB(A	--	--	--
				--	--	--
				A.Industrial Area	75	70
				B.Commercial Area	65	55
				C.Residential Area	55	45
				D.Silence Zone	50	40

****End of Report****

Notes:

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TEST CERTIFICATE

Issued To: M/s Bajaj Energy Ltd.

Address: Village - Maqsoodapur, Tehsi Pawayan, District - Shahjahanpur,Uttar Pradesh. (242401)

Report Code	**: ST -241223-01**
ULR No.	**: TC681423000019967 F**
Test Report of	**: Boiler Stack Emission**
Service Request No	**: NTL/SRF/12/23-15**
Service Request Date	**: 20/12/2023**
Report Issue Date	**: 30/12/2023**

SAMPLING & ANALYSIS DATA

Sample Drawn on	:	23/12/2023
Sample Drawn By	:	NTL
Sample Description	:	Stack Emission
Sampling Time	:	40
Sampling Plan & Procedure	:	SOP/SE/09
Analysis Duration	:	24/12/2023 to 29/12/2023
Stack Temperature (°C)	:	132.0
Source of Emission	:	**Stack Attached To Boiler no.1 & 2 (190 TPH (2*45MW) each)**
Type of Stack (Material of Construction)	:	RCC
Type of Fuel used	:	Coal
Quantity of Fuel used (Ton/hr)	:	590 x 2 MT/day
Quantity of emission discharged (m^3/hr)	:	-
Operating Load	:	Normal
Top Diameter of Stack (m)	:	3.9
Height of Stack from ground level(meter)	:	110
Sampling Flow Rate for SPM (LPM)	:	22.0
Sampling Flow Rate For Gas (LPM)	:	2.50
Average Velocity of Flue Emission (m/s)	:	12.0
APCs	:	ESP with GE Smart controller (in Both)

TEST RESULT

S.N.	Parameter	Test Method	Results	Units	Emission limits for Boiler
1.	Particulate Matter (PM)	IS:11255(Part-1)	41.0	mg /Nm^3	50
2.	Sulphur dioxide (SO_2)	IS:11255(Part-2)	393.0	mg /Nm^3	600
3.	Nitrogen dioxide (NO_2)	IS:11255(Part-7)	258.0	mg /Nm^3	450
4.	Carbon monoxide(as CO)	USEPA Method No.10	0.0042	%	1 % by Volume
5.	Mercury (Hg)	AAS Method	ND	mg/Nm^3	0.03

***N.D.- Not Detected**

Notes:

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AUTHORIZED SIGNATORY

Annexure XI

V T CORP PVT LTD.
GAS CLEANING PLANT

2. TECHNICAL DATA

2.1 Design Data

		Imported Coal 100% BMCR	Indian coal 100% BMCR	Design
2.1.1	Operating Volume (Am^3/Hr) :	313700	315720	360000
2.1.2	Gas Temperature (Deg C) :	147	147	160
2.1.3	Inlet Dust Burden (g/Nm^3) :	50	55	100
2.1.4	Outlet Emission (mg/Nm^3) :			
	With all fields working	≤ 70	≤ 70	Approx 120
	With one field out of service	100	100	Approx 195
2.1.5	Overall Collection Efficiency (%) :	99.86	99.92	Approx 99.88
	With all fields working			

2.2 Size and Type

2.2.1	Size of Electrostatic Precipitators	:	23 / 12.5 / 4 x 11 / 400
2.2.2	No. of ESPs.	:	TWO
2.2.3	Construction		
	Casing Material	:	M.S.
	Internal Equipment Material	:	M.S.
2.2.4	Number of Fields per Precipitator	:	FOUR
2.2.5	Active height of Electrostatic Field (m)	:	12.95
2.2.6	Active length of Electrostatic Field (m)	:	21.12
2.2.7	Number of Collecting Electrodes (CE) arranged in Succession in each Field	:	11
2.2.8	Number of Passages	:	23
2.2.9	Passage width (mm)	:	400
2.2.10	Heating		
	Support Insulators	:	ELECTRICALLY HEATED
	Electrically Heated Hopper Heaters	:	---
	Heater rating	:	0.5kW/Insulator
	TR Set Rating	:	110kVP/1000mA

2.3 Electrodes and Rapping Systems

Electrodes

2.3.1	Collecting Electrodes (CE)	: VT-240
2.3.2	Discharge Electrodes (DE)	:
2.3.3	Electrostatic Field 1	: Type-Emutron 15
2.3.4	Electrostatic Field 2	: Type-Emutron- 15
2.3.5	Electrostatic Field 3	: Type-Emutron- 15
2.3.6	Electrostatic Field 4	: Type-Emutron- 0

Rapping Systems:

2.3.7	Collecting Electrodes	: Tumbling Hammers mounted on shafts
	Number per Field	: 1 Set
	TOTAL	: 4 Sets
2.3.8	Discharge Electrodes	: Impact Hammer activated by cam Release device.
	Number per Electrostatic Field	: 2 Sets
	TOTAL	: 8 Sets
2.3.9	Gas Distribution Plates	: Tumbling Hammer mounted on shaft.
	Number per Electrostatic Precipitator	: 2 Sets
	TOTAL	: 2 Sets

2.4 Drawings

Following drawings are attached in the annexure:

2.4.1	ESP General Arrangement	: VTC-A1-12500-101
2.4.2	Internal Assembly Drawing (Typical)	: VTC-7S0-001

(24) DE SYSTEMS:-

DE systems are provided for Dust Extractions from Dust generating Areas in Coal Handling Plants. DE systems extract the Dust from Dust generating Areas and Discharge it on Conveyors and Conveyors Discharge the Dust in Bunker. DE Systems are Available at four locations in Coal Handling Plants.

(i) DE System at Primary Crusher House Area
(ii) DE System at Secondary Crusher House Area
(iii) DE System at Unit-1Bunkers Area.
(iv) DE System at Unit-2 Bunkers Area.

Capacity of Bag Filter and Fan in DE Systems are as given below:-

Sr.No.	Location	Capacity of Bag Filter	Capacity of Fan
24.1	DE at Primary Crusher House	12250 M3/Hr	13500 M3/Hr.
24.2	DE at Secondary Crusher House	32200 M3/Hr	35500 M3/Hr.
24.3	DE at Unit-1&2 Bunkers Area	12500 M3/Hr	13800 M3/Hr.

(25) Dust Suppression Systems:-

Dust Suppression Systems are provided for Suppression of Dust at Dust Generating Area. Dust Suppression Systems Spray the Water in Order to minimize the Dust at Dust Generating points.

25.1	Specification of Dust Suppression Pump:	
	Pump Make	Max flow Centrifugal Pump
	Type	Centrifugal Pump
	Model	51 MM5
	RPM-	2900
	LPM	433 LPM
	HP	25
	Head-	105 Meters
	Motor-	18.5 KW

Annexure XII

FORMAT - III

Ministry of Power
Central Electricity Authority
Thermal Civil Design Division

Monthly Abstract of Ash Generation and Utilization
(For the Period from 1st April, 2022 to 31st March, 2023)

NAME OF POWER UTILITY/Company : Maqsoodapur TPS

NAME OF THERMAL POWER PLANT : Bajaj Energy Limited

INSTALLED CAPACITY (Total): 2x45 MW

Period of Report : 1st April, 2022 to 31st March, 2023

Sl.NO.	ASH GENERATION AND UTILIZATION (in LMT)						MODE OF ASH UTILIZATION AND UTILIZATION IN EACH MODE (in LMT)									
	Month	Coal consumed	Ash Content of Coal	Ash generation	Ash Utilized	% Ash Utilization	In making o fFly Ash based Bricks/ Blocks/ tiles etc.	In Manufacture of Portland Pozzolana Cement	In construction of Highways & Roads Including Flyovers	Part replacement of cement in concrete	In Hydro sector in RCC Dam Construction	In Ash Dyke Raising	In Reclamation of Low Lying area	In Mine Filling	In Agriculture/ Waste Land Development	Others
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
1	April-22	0.26809	27.32	0.07325	0.07017	95.8	0.00406	0.06611					0.00000			
2	May-22	0.16833	37.73	0.06351	0.06681	105.2	0.00780	0.05901					0.00000			
3	June-22	0.21887	42.09	0.09213	0.09295	100.9	0.00959	0.08336					0.00000			
4	July-22	0.31626	43.00	0.13600	0.12875	94.7	0.01197	0.11677					0.00000			
5	August-22	0.34257	41.15	0.14096	0.13553	96.1	0.01411	0.12142					0.00000			
6	September-22	0.20438	41.40	0.08461	0.08715	103.0	0.00810	0.00820					0.07085			
7	October-22	0.05461	41.39	0.02261	0.02994	132.5	0.00273	0.00632					0.02090			
8	November-22	0.00000	0.00	0.00000	0.00000	0.0	0.00000	0.00000					0.00000			
9	December-22	0.03335	38.31	0.01278	0.00780	61.0	0.00068	0.00058					0.00654			
10	January-23	0.37268	36.90	0.13751	0.14218	103.4	0.01614	0.02816					0.09788			
11	February-23	0.17900	38.41	0.06875	0.06257	91.0	0.00617	0.01395					0.04245			
12	March-23	0.22970	36.60	0.08406	0.08496	101.1	0.00976	0.06466					0.01054			
	TOTAL	**2.38784**	**38.37**	**0.91616**	**0.90881**	**99.20**	**0.09111**	**0.56854**	**0**	**0**	**0**	**0**	**0.24915**	**0**	**0**	**0**

Note (i) Ash means all type of ash including Fly Ash,Bottom Ash and
(ii) Quantity of ash may be provided in Lakh Mitric Tonnes
(iii) Ash utilisation Column (6) shall be equal to summation of modes of ash utilisation in each mode i.e. summation of

Abbreviations:-

MW	Mega Watt
TPS	Thermal Power Station
KM	Kilometre
LMT	Lakh Mitric Tonnes
Kcl	Kilocalories

FORMAT - III

Ministry of Power
Central Electricity Authority
Thermal Civil Design Division

Monthly Abstract of Ash Generation and Utilization
(For the Period from 1st April, 2023 to 31st Dec, 2023)

NAME OF POWER UTILITY/Company : Maqsoodapur TPS

NAME OF THERMAL POWER PLANT : Bajaj Energy Limited

INSTALLED CAPACITY (Total): 2x45 MW

Period of Report : 1st April, 2023 to 31st December, 2023

Sl.NO.	ASH GENERATION AND UTILIZATION (in LMT)						MODE OF ASH UTILIZATION AND UTILIZATION IN EACH MODE (in LMT)									
	Month	Coal consumed	Ash Content of Coal	Ash generation	Ash Utilized	% Ash Utilization	In making o fFly Ash based Bricks/ Blocks/ tiles etc.	In Manufacture of Portland Pozzolana Cement	In construction of Highways & Roads Including Flyovers	Part replacement of cement in concrete	In Hydro sector in RCC Dam Construction	In Ash Dyke Raising	In Reclamation of Low Lying area	In Mine Filling	In Agriculture/ Waste Land Development	Others
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
1	April-23	0.18688	33.20	0.06204	0.06204	100.0	0.00463	0.01174					0.04567			
2	May-23	0.22216	38.96	0.08654	0.08654	100.0	0.00757	0.02549					0.05348			
3	June-23	0.30795	38.91	0.11982	0.11982	100.0	0.01085	0.05737					0.05160			
4	July-23	0.30872	38.32	0.11829	0.11829	100.0	0.01155	0.03016					0.07658			
5	August-23	0.40439	43.78	0.17703	0.17703	100.0	0.01590	0.03394					0.12719			
6	September-23	0.35980	39.14	0.14083	0.14083	100.0	0.01157	0.05522					0.07404			
7	October-23	0.36111	36.92	0.13333	0.13333	100.0	0.01627	0.09383					0.02323			
8	November-23	0.11897	0.00	0.04494	0.04494	0.0	0.00548	0.03996					-0.00051			
9	December-23	0.11111	33.83	0.03758	0.03758	100.0	0.00312	0.02668					0.00779			
10	January-24															
11	February-24															
12	March-24															
	TOTAL	**2.38109**	**38.66**	**0.92041**	**0.92041**	**100.00**	**0.08694**	**0.37441**	**0**	**0**	**0**	**0**	**0.45907**	**0**	**0**	**0**

Note (i) Ash means all type of ash including Fly Ash,Bottom Ash and
(ii) Quantity of ash may be provided in Lakh Mitric Tonnes
(iii) Ash utilisation Column (6) shall be equal to summation of modes of ash utilisation in each mode i.e. summation of

Abbreviations:-

MW	Mega Watt
TPS	Thermal Power Station
KM	Kilometre
LMT	Lakh Mitric Tonnes
Kcl	Kilocalories

Annexure XIII

Translate Your Dreams In Reality

SRSC/NHAI/2023-24/PIU-BAREILLY/10258
January 09th 2023.

To
OJAS Industries Private Limited,
Village - Maqsoodapur,
Thehsil – Powayan,
District – Shahjahanpur.

Subject : Improvement and Up-gradation of Existing Road to 2/4–lane with Paved Shoulder from Km 40.000 to 88.750, start of Khutar bypass to start of Shahjahanpur bypass of NH 731(PKG-1) in the state of Uttar Pradesh on EPC mode- **Request for Supply of Fly ash: - Reg**

Reference : 1. Contract Agreement of November 21st 2022
2. 17006/1/Pkg-1-1/SRSC/7022/PIU-BRLY/17315 of January 30th 2023-Declaration of Appointment Date - Reg.

Dear Sir,

Our company, M/s SRSC Infra Private Limited is engaged in the construction of Roads / Highway Projects. Presently we are engaged in the construction of National Highway project from Shahjahanpur to Khutar.

Notifications of MoEF&CC mandate for the utilization of fly ash as a raw material for the construction of roads and accordingly we request you to provide us 1.0 Lakh MT of pond fly ash generated from your Thermal Power Project Located at Maqsoodapur, District Shahjahanpur, UP. We ensure that the ash so lifted shall be solely used in eco-friendly manner in road construction as per the guidelines of MoEF&CC issued from time to time.

In view of above, you are requested to kindly consider our request and provide us requisite quantity of pond fly ash.

So, we are humbly request you please arrange the above as early as possible.

Thanks, and regards

For **SRSC Infra Private Limited JV with**
M/s Rajinder Infrastructure Pvt. Ltd.

SRSC INFRA PVT. LTD. Auth. Sign.

Authorized Signatory

bajaj ENERGY

Annexure-XIV

Letter of Undertaking

TO WHOM SOEVER IT MAY CONCERN

Date: 29.01.2024

It is to undertake that we have awarded contract to M/s SRSC Infra Pvt Ltd for the supply of approx. **One lakh MT** of fly ash from our Power Plant to be used in NHAI road construction work. Presently the lifting of fly ash is in process and considering the present pace of lifting, it is expected to be completed by the end of Mar,2024 .

For Bajaj Energy Limited

For Bajaj Energy Ltd.

29/01/24.

Authorized Signatory

Bajaj Energy Limited
[ISO 9001, ISO 14001 & OHSAS 18001 Certified]
Unit: Maqsudpur, Powayan, Shahjahanpur, Banda - 242 042, Uttar Pradesh
Registered Office: Khambarkhera, Shardanagar Road, Lakhimpur Kheri - 261 506, Uttar Pradesh
Tel: +91-5872-220006, Fax: +91-5872-220034
CIN: U40102UP2008PLC046764 | Web: www.bajajenergy.com

bajaj GROUP THINK TOMORROW

Annexure XV

Bajaj Energy Limited, Maqsoodapur. **Plantation Report**

Sl.No.	Area Name	Name of plant	Survival plant Upto Sept. 2023	Plantation from April. 2023 to Dec.2023	Total
1	**Main Plant Side**	Ashok	273	50	323
	(1.66 Acer)	Kaner	76	25	101
		Ficus	109	24	133
		Mango	5	10	15
		Chandani	22	10	32
		Kanji	55	12	67
		Akeshia	57	15	72
		Hibiscus	55	20	75
		Rose	109	24	133
		Jungle Jaleby	33	10	43
		Alstonia	22	5	27
		Chamba	109	24	133
		Rat Rani	2	10	12
		Palm	33	15	48
		Neem	4	10	14
		Tulsi	5	20	25
		Marry Gold	765	100	865
2	**Main Plant along with boundary**	Ashok	137	25	162
	(1.98 Acer)	Kaner	16	15	31
		Ficus	55	10	65
		Semal	5	15	20
3	**CHP**	Ashok	24	10	34
	(1.61 Acer)	Kaner	61	14	75
		Ficus	0	15	15
		Mango	2	0	3
		Akeshia	229	51	280
		Hibiscus	44	10	53
		Champa	33	7	40
		Popular	5	0	5
		Peepal	1	0	1
		Guava	5	10	15
		Casurina	191	42	233
		Sheesam	90	39	129
		Semal	3	1	4
4	**Coal yard out side**	Kanji	55	4	59
	(0.6 Acer)	Siveroak	66	14	80
		Akeshia	115	25	140
		Amaltash	49	11	60
		Ficus	23	5	28
		Casurina	22	5	27
		Guava	7	10	17
		Mango	5	10	15
5	**Switch yard**	Alstonia	33	8	41
	(0.9 Acer)	Ficus	44	10	53
		Kaminy	22	50	72
		Tulsi	22	25	47
		Guava	11	24	35
6	**Ash Yard Area**	Guava	16	1200	1216
	(1.5 Acer)	Sheesam,	33	1500	1533
		Jamun	123	1500	1623
6	**Plant Out side Neighbour Villages (Natura, Maqsoodapur, Azodhapur)**	Guwava,	1831	1000	2831
		Jamun	1847	2000	3847
		Arjun,	1805	1500	3305
		Sheesam,	1825	1500	3325
	(5.6 Acer)	Teak	1455	1500	2955
		Lemon tree	840	400	1240
		Eucalyptus	1333	400	1733
		Grand Total	**14218**	**13350**	**27568**

Annexure No XVI

कार्यालय सहायक निदेशक मत्स्य , शाहजहाँपुर।

पत्रांक :- 55 /विविध/जाँच/2023-24 दिनांक :- 29/01/2024

बजाज एनर्जी लिमिटेड
मकसूदापुर
शाहजहाँपुर

विषय :- बजाज एनर्जी लिमिटेड मकसूदापुर शाहजहाँपुर के संचालन से मछलियों के स्वास्थ्य पर कोई कुप्रभाव ना पड़ने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके पत्र दिनांक 27/01/2024 के क्रम में अवगत कराना है कि विगत 2-3 वर्षो में बजाज एनर्जी लिमिटेड मकसूदापुर जनपद शाहजहाँपुर के संचालन से मछलियों / जलीय जन्तुओ में किसी प्रकार की कोई व्यावसायिक बीमारी की सुचना प्राप्त नही हुई है।

भवदीय

सहायक निदेशक मत्स्य
शाहजहाँपुर

सहायक निदेशक मत्स्य
शाहजहाँपुर

कार्यालय जिला कृषि अधिकारी, शाहजहॉपुर।

पत्रांक C-1632/04–कृषि/सामान्य/ 2023–24/ दिनांक 29/01/2024

मै0 बजाज एनर्जी लिमिटेड,
मकसूदापुर शाहजहांपुर।

उपरोक्त विषयक आपके पत्र दि० 27.01.2024 के क्रम में अवगत कराना है कि विगत तीन–चार वर्षो से विकास खण्ड वण्डा में स्थित बजाज एनर्जी लिमिटेड मकसूदापुर शाहजहांपुर से फसलों के नुकसान/कुप्रभाव पड़ने की कोई शिकायत प्राप्त नहीं हुयी है।

जिला कृषि अधिकारी
शाहजहांपुर 29.01.2024
जिला कृषि अधिकारी
शाहजहाँपुर

पृष्ठांकन संख्या /तद्दिनांकित।
प्रतिलिपिः– निम्नलिखित की सेवा में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित–

1. मुख्य विकास अधिकारी महोदय, शाहजहांपुर।
2. जिलाधिकारी महोदय, शाहजहांपुर।

जिला कृषि अधिकारी,
शाहजहॉपुर।

REGIONAL LABORATORY BAREILLY
UTTAR PRADESH POLLUTION CONTROL BOARD

E-1219/1, E-Block Rajendra Nagar, Awas Vikas Colony, Post-Izzat Nagar, Bareilly

Ambient Air Test Report

Ref no-24623689/Bareilly/2024 **Date: 29/01/2024**

1- Name of Place and Address: In Industry premise , near main gate (Bajaj energy Ltd), Maqsoodapur ,Shahjahanpur

2- Sample Collected By: S.B Diwedi MA

3- Date of sample Collection: 25/01/2024

4- Date of sample Receipt in Laboratory: 25/01/2024

5- Further details of sample location and Test methods followed are appened overleaf:

Sr no.	Monitoring Location	Area Categoory	Shift	Sulphar di-oxide(µg/m3)	Nitrogen di-oxide(µg/m3)	Particulate Matter PM10(Less than 10Micron)(µg/m3)	Particulate Matter PM2.5(Less than 2.5 Micron)(µg/m3)
1	In industry premise (Bajaj energy Ltd)	Industrial/Residential/Rural/OtherArea	I	14.22	26.15	88.34	-

Note: 1. The results in the Test Report relate only to the items tested. 2. The Report shall not be reproduced-except in full, without the written permission of laboratory.

Analysed by-
[Bipin Kandpal]

Authorised Signatory-
SUNIL SINGH CHAUHAN Digitally signed by SUNIL SINGH CHAUHAN Date: 2024.01.29 14:10:47 +05'30'
Sunil Singh Chauhan (ASO)

ROHIT SINGH Digitally signed by ROHIT SINGH Date: 2024.01.29 15:13:37 +05'30'
Regional Officer

AIR TESTING			
AMBIENT AIR			
S.R.	**Parameters**	**Test Method**	**Range of Detection**
1.	Sulphur dioxide (SO2)	IS Method No. 5182 (Part-2) 2012	05-750 mg/m3
2.	Nitrogen dioxide (NO2)	IS:5182 Part(6) 2012	6-500 mg/m3
3.	Particulate Matter (PM10) Less than 10 microns	IS:5182 Part (23) 2006	05-1000 mg/m3
4.	Particulate Matter (PM2.5) Less than 10 microns	IS:5182 Part (24) 2012	05-200 mg/m3

REGIONAL LABORATORY BAREILLY
UTTAR PRADESH POLLUTION CONTROL BOARD

E-1219/1, E-Block Rajendra Nagar, Awas Vikas Colony, Post-Izzat Nagar, Bareilly

Stack Emission Test Report

Ref No.24622655/Bareilly/2024 **Date: 29/01/2024**

1- Name & Address of Industry: BAJAJ ENERGY LIMITED MAQSOODAPUR, BAJAJ ENERGY LIMITED, MAQSOODAPUR,SHAHJAHANPUR,242042

2- Sample Collected By: Sunil Kumar ,SA

3- Date of Monitoring: 25/01/2024

4- Source of Sampling: Stack

5- Stack attached to: Boiler

6- Stack Height: 110.0 m

7- Total No. of Boiler: 02

8- Capacity of Boiler: 190 TPH Each

9- Fuel used: Coal

10- Quantity of Fuel used: 1600 MTPD

11- Flue Gas Velocity: 6.29 m/sec m/s

12- Air Pollution Control Device: E.S.P

13- Other remarks (if any): N.A

14- Further details of sample location and Test methods followed are appened overleaf:

Sr no.	Parameter	Unit	Result	Standards
1	SPM	mg/Nm3	41.58	50.0

Note: The results in the Test Report relate only to the items tested. The Report shall not be reproduced-except in Full, without the written permission of laboratory.

Analysed by-
[Kavita Saxena JRF]

Authorised Signatory-
SUNIL SINGH CHAUHAN
Digitally signed by SUNIL SINGH CHAUHAN
Date: 2024.01.29 10:48:13 +05'30'
Sunil Singh Chauhan (ASO)

ROHIT SINGH
Digitally signed by ROHIT SINGH
Date: 2024.01.29 12:53:26 +05'30'

Regional Officer

STACK MONITORING		
Parameters	**Test Method**	**Range of Detection**
PM	IS Method No. 11255 (Part-1) 1985	01-5000 mg/Nm3

----------End of report----------

Item No. 02 Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 602/2023

Sardar Satnam Singh & Ors. Applicant(s)

Versus

State of Uttar Pradesh Respondent

Date of hearing: 23.11.2023

CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER

ORDER

1. This OA has been registered on the basis of the letter petition dated 30.06.2023 received from Pradhan of Gram Panchayat Maksudapur, Block Banda, District Shahjahanpur, Uttar Pradesh raising a grievance that Bajaj Energy Pvt. Limited, Maksudapur which has set up 90 MW power plant at Village Maksudapur is causing pollution by throwing the fly ash by the side of Sharda Canal and that there is no collection pond near the power plant for collecting the fly ash and there is no provision for the greenery.

2. It is further alleged that on account of pollution caused by the power plant the crops are being damaged and fly ash is thrown on the road leading to Village Sadiya. It is also alleged that the polluted water from the plant is discharged in river Khannot which is affecting aquatic life and the health of cattles drinking the said water. There is also an allegation of air pollution being caused by the power plant. Further allegation is that the rain water drain is blocked by throwing the fly ash

as a result of which the water logging takes place and the crops are destroyed.

3. Perusal of the letter petition reveals that the substantial issue relating to non-compliance of the provisions of environmental laws is involved in the matter.

4. Hence, at this stage, we deem it proper to implead following as respondents in this petition:

i. Member Secretary, Central Pollution Control Board (CPCB).

ii. Member Secretary, Uttar Pradesh Pollution Control Board (UPPCB).

iii. Regional Officer, Ministry of Environment, Forest and Climate Change (MoEF&CC), Lucknow.

iv. Representative from Ministry of Power, Govt. of India.

v. Representative from Ministry of Coal, Govt. of India.

vi. Pradhan, Gram Panchayat Maksudapur, Majra Kuiya Maholiya, Block Banda, District Shahjahanpur, Uttar Pradesh.

vii. Bajaj Energy Pvt. Limited through its Plant In-charge, Maksudapur, District Shahjahanpur, Uttar Pradesh.

5. Let notice be issued to the above respondents.

6. The Member Secretary, CPCB is directed to get the spot inspection done and ascertain the correct position in respect of compliance of the environmental laws by the Project Proponent and the truthfulness of allegation made in the letter petition about violation of environmental norms by the Project Proponent and to submit a report before this Tribunal within a period of 8 weeks by e-mail at judicial-

ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

7. List on 02.02.2024.

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

November 23, 2023
Original Application No. 602/2023
DV